

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH AT PUNE  
ORIGINAL APPLICATION NO. 40 OF 2020**

**IN THE MATTER OF:**

Ganesh Suresh Borhade

...Applicant

VERSUS

Union of India and ors.

...Respondents

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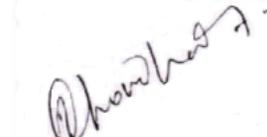
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**THROUGH**



**RITWICK DUTTA**



**RAHUL CHOUDHARY  
ADVOCATES**

COUNSEL FOR THE APPLICANT

N-73, Lower Ground Floor, Greater Kailash-I

New Delhi- 110048

Mobile: 9312407881

Email: [dclaw160@gmail.com](mailto:dclaw160@gmail.com)

**NEW DELHI/ PUNE**

**DATE: 20.11.2023**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH AT PUNE  
ORIGINAL APPLICATION NO. 40 OF 2020**

**IN THE MATTER OF:**

GANESH SURESH BORHADE

...APPLICANT

VERSUS

UNION OF INDIA AND ORS.

...RESPONDENTS

**REPLY TO ADDITIONAL AFFIDAVIT OF NHAI (RESPONDENT NO.  
4) DATED 17.11.2023**

1. That the above titled Original Application has been filed before the Hon'ble Tribunal raising substantial question relating to the environment arising out of violation of conditions of Environmental Clearance dated 21.03.2013 and conditions of Forest Clearance dated 16.06.2015 by Respondent No. 4 (National Highway Authority of India) for the project of up gradation of 2-lane carriageway to 4-lane of Khed-Sinnar Section of NH-50 from km 42.00 to km 177.00 in Maharashtra. The Original Application raises the following issues:
  - i. Construction of underpasses and overpasses for safe movement of wildlife
  - ii. Undertaking compensatory afforestation
  - iii. Installation of rainwater harvesting structures
2. That the Joint Committee in its Report had stated that there is a requirement of construction of underpasses at 4-5 locations on the highway. Thereafter, Respondent No. 4 filed an Additional Affidavit dated 07.08.2023 stating that construction of underpasses is only possible at 2 locations. Vide Order dated 11.08.2023, this Hon'ble Tribunal had directed Respondent No. 4 (National Highway Authority of India) to give reasons as

to why construction of underpasses is only being undertaken at 2 locations i.e. Malwadi village and Khandarmalwadi village and not at other locations.

3. That Respondent No. 4 has filed an Additional Affidavit dated 17.11.2023 justifying construction of underpasses only at two places.

#### **PRELIMINARY SUBMISSIONS**

4. That the Environmental Clearance dated 21.03.2013 and Forest Clearance dated 16.06.2015 provides for construction of underpasses and overpasses for safe movement of wildlife. These constructions have to be undertaken in consultation of the Forest Department.
5. That the Joint Committee constituted by this Hon'ble Tribunal had noted in its Report dated 29.05.2022 that incidents of leopard kills have been reported at 4 to 5 locations and the Forest Department recommended construction of underpasses at these locations (Page 619). The Report also notes that the condition of construction of underpasses was stipulated in both Environmental Clearance and Forest Clearance, however NHAI has failed to comply with them. The Joint Committee also recommended construction of underpasses in accordance with the manual of Wildlife Institute of India (WII) titled "Eco-friendly measures to mitigate impacts of linear infrastructure on wildlife". Relevant part from the Joint Committee Report is reproduced below for reference:

***"During the site inspection, Sub DFO, Sangamner informed that there are incidences of leopard kills at 4 to 5 locations along the road. The representatives of State Forest Department requested the NHAI to construct underpasses at the above locations to avoid leopard kills. Details (as submitted by DCF Junnar) of leopard deaths from January 2018 to 31.12.2020 are enclosed as Annexure-11.***

***The condition for the construction of underpasses for the passage of wild animals was stipulated in both Environmental Clearance and FCs granted by Ministry. However the same was not complied by NHAI. The committee opined that the representatives of SFD and NHAI shall carry out the joint survey and finalize the locations for the construction of underpasses.***

***It is suggested that NHAI should construct the underpasses/ overpasses at suitable places in consultation with State Forest Department. Further, for dimensions of all such under/ over passes, the Wildlife Institute of India's manual entitled "Eco-friendly measures to mitigate impacts of linear infrastructure on wildlife, published in 2016" shall be referred."***

(Emphasis supplied)

6. That the Sub-Divisional Officer, Sangamner wrote a letter dated 20.09.2022 to the Chief Conservator of Forests, Nasik clarifying that due to multiple deaths of leopards, construction of underpasses at the following locations has become essential and shall be undertaken:

- i. Malwadi
- ii. Khandarmalwadi
- iii. Chandanapuri
- iv. Dolasne
- v. Velhale

Copy of the letter dated 20.09.2022 written by Sub-Divisional Officer, Sangamner to the Chief Conservator of Forests, Nasik is annexed herewith as **ANNEXURE A-1**.

7. That however, the NHAI has not undertaken construction of underpasses, despite it being a condition in the Environment Clearance and Forest Clearance, the letter dated 20.09.2022 and the observations of the Joint Committee, which is clear from the following table:

<b>Location</b>	<b>Requirement of underpass</b>	<b>Steps taken by NHAI</b>
Malwadi (Ghargaon)	Letter dated 20.09.2022 of Sub-Divisional Forest Officer. Leopard deaths have been reported since 2017.	No underpasses constructed. NHAI claims that existing box structures are being used by wild animals. These structures do not comply with the dimensions requirement as per WII.
Khandarmalwadi (Ghargaon)	Letter dated 20.09.2022 of Sub-	No underpasses constructed. NHAI claims that existing box

	Divisional Forest Officer. Leopard deaths have been reported since 2017.	structures are being used by wild animals. These structures do not comply with the dimensions requirement as per WII.
Dolsane (Chandnapuri)	Letter dated 20.09.2022 of Sub-Divisional Forest Officer	No underpasses constructed. NHAH claims that existing box structures are being used by wild animals. These structures do not comply with the dimensions requirement as per WII.
Velhale	Letter dated 20.09.2022 of Sub-Divisional Forest Officer. Post-mortem report dated 28.10.2020 and 25.11.2019.	No underpasses constructed. NHAH claims that existing box structures are being used by wild animals. These structures do not comply with the dimensions requirement as per WII.
Chandnapuri	Letter dated 20.09.2022 of Sub-Divisional Forest Officer. 11 leopard deaths have been reported in this area since 2017.	No underpasses constructed.

**REPLY ON BEHALF OF THE APPLICANT TO ADDITIONAL AFFIDAVIT**

**DATED 17.11.2023**

8. That Respondent No. 4 has raised the following grounds in its Affidavit dated 17.11.2023-

- i. Construction of the road was already complete in 2017 and therefore underpasses cannot be constructed now;
- ii. Existing structures are being used by wild animals and new construction of underpasses will disturb the existing passage of animals;

- iii. The wild animals are habitual to the box structures for crossing and therefore, new underpasses will disturb the existing passages of animals;
- iv. No underpasses have been constructed at Malwadi, Khandarmalwadi, Dolsane, Velhale and Chandnapuri, however, the animals are using the existing box structures to cross. Only proposals have been submitted for constructing underpasses at these locations.

**A. Completion of the project in 2017 cannot be a justification for not undertaking construction of underpasses, in violation of the conditions of the Environmental Clearance and Forest Clearance**

- 9. That the Affidavit of NHAI states at Para 5 and 6 that the construction of the project was completed in 2017 and therefore constructions of underpasses now will disturb the wild animals. It was also states that construction will disturb the flow of traffic as it is the only road connecting Pune to Nasik. The Affidavit also states that the reason why underpasses are not being constructed at this juncture is because animals are used to using the existing underpasses.
- 10. That the Applicant wishes to submit that only because the road project was completed in 2017 cannot be a ground for violating the conditions for construction of underpasses.
- 11. That Condition No. 17 of the Forest Clearance dated 16.06.2015 granted to Respondent No. 4 required construction of overpasses and underpasses for safe movement of wildlife:
 

*"The user agency shall construct, if required, under passes and over passes for movement of wild animals etc in consultation with State Forest Department."*
- 12. That the Environmental Clearance dated 21.03.2013 granted to Respondent No. 4 provides for construction of underpasses under the head 'Specific Condition' in the following manner:

*“(xx) Adequate number of underpasses shall be provided in the habitation areas. The details of such underpasses shall be provided to the Ministry within 6 months from the date of issue of this letter.”*

13. That it is clear that the condition to undertake construction of underpasses for safe movement of wildlife was incorporated in the Environmental Clearance as early as 2013. NHA I should have undertaken construction of underpasses in 2013, therefore, completion of project in 2017 cannot be a ground for not constructing underpasses.
14. That the Affidavit also mentions that construction of underpasses at this stage will lead to disruption of traffic on the road and the road cannot be closed. It is submitted that this cannot be a ground for not constructing underpasses as in the past, this road has been partly closed for undertaking construction of left canal at Nilvande dam in Ghulewadi, Sangamner. Similar exercise can be done now, wherein the road is partly closed to construct underpasses.
15. That the Affidavit also mentions that the wild animals are habitual to the box structures for crossing and therefore, new underpasses will disturb the existing passages of animals. It is submitted that the leopard deaths at multiple locations is a clear proof that the animals are not using the existing box structures for crossing and are being hit by vehicles while crossing the road. Therefore, there is a need to ensure that proper underpasses are provided to animals for safe crossing of road.

**B. Construction of underpasses has to be in accordance with the guidelines of the Wildlife Institute of India titled “Eco-friendly measures to mitigate impacts of linear infrastructure on wildlife”**

16. That Respondent No. 4 (NHA I) has stated in its Reply dated 07.08.2023 that construction of underpasses has been undertaken at 2 locations- Malwadi and Khandarmalwadi. In view of this information, the Hon’ble Tribunal had directed NHA I to clarify why construction of underpasses has not been proposed in other locations.

17. That vide Affidavit dated 17.11.2023, NHAI has provided information on the underpasses constructed in the said locations.

18. That however, the dimensions of the underpasses stated in the Affidavit do not comply with the guidelines titled "*Eco-friendly measures to mitigate impacts of linear infrastructure on wildlife*" of the Wildlife Institute of India, an institution working under the Ministry of Environment, Forest & Climate Change. These guidelines provide information on species-specific measures to construct underpasses for terrestrial animals.

19. The Affidavit states that underpasses with following dimensions are being used for drinking water and crossing purposes:

- a) At Malwadi: 4 mt X 8.9 mt, 1mt X 1 mt, 1mt X 1.2 mt, 4mt X 1 mt;
- b) At Khandarmalwadi: 4.5 mt X 1.5 mt, 1 mt X 1.2 mt, 2 mt X 1.2 mt, 1 mt X 1 mt;
- c) At Dolsane: 2 mt X 1 mt, 1 mt X 1 mt;
- d) At Velhale: 3 mt X 2.7 mt, 1 mt X 1 mt, 3 mt X 10 mt.

20. It is submitted on behalf of the Applicant that a height of 1 metre of the underpass is not sufficient height for leopards and other wild animals in the area. As per "*Eco-friendly measures to mitigate impacts of linear infrastructure on wildlife*" of Wildlife Institute of India, the underpasses should have adequate height of 5 metres or 7 metres so as to enable them to see the horizon across the underpass to perceive the risks on the other end:

*"While approaching the underpass, the animals should preferably be able to view the horizon across the underpass in order to perceive any risks and opportunities on that side. Although a structure 5 m high and passage with a viaduct length of 300 m should be able to provide this view, a 7 m high passage would provide a more liberal view created by a higher openness ratio."*

21. That in the present case, a height of 1 metre is not sufficient for animals such as leopards.
22. That the guidelines by Wildlife Institute of India also states that for tiger landscapes, height of 5 metres and width of 5-8 metres would work for most species:

*“Underpasses*

***A minimum span of 30 m with a height of 5 m and a width of 5-8 m would work for most species in tiger landscapes. The 30 m span refers to clear open passageways- often those underpasses would have support pillars for the infrastructure and they should be excluded from the span measurement.”***

Copy of relevant pages of *“Eco-friendly measures to mitigate impacts of linear infrastructure on wildlife”* of Wildlife Institute of India is annexed herewith as **ANNEXURE A-2.**

23. That in light of above, NHAI may be directed to undertake construction in consonance with the guidelines of Wildlife Institute of India.

**C. That no underpass has been constructed at Chandnapuri, where multiple incidents of leopard road kills have been reported**

24. That the Affidavit states that an underpass at Chandnapuri has been proposed to be constructed, however, as per the information available with the Applicant, no such underpass has been constructed.
25. That construction of underpasses at Chandnapuri has been considered essential and is recorded in the letter dated 20.09.2022 written by the Sub-Divisional Forest Officer to Chief Conservator of Forests as one of the locations where an underpass is required. However, Respondent No. 4 has failed to undertake to construct an underpass at Chandnapuri.

26. It is pertinent to point out that multiple deaths of leopard road kills have been reported in Chandnapuri. This makes construction of underpasses in this area crucial as the leopard kills will continue to take place if steps are not taken to provide passages for safe movement of animals.

27. That as per information available with the Applicant, 11 leopard deaths have taken place in Chandnapuri due to road accidents since 2017. Copy of the information showing number of leopard deaths in Chandnapuri is annexed herewith as **ANNEXURE A-3**.

**REPLY OF THE APPLICANT TO ADDITIONAL AFFIDAVIT OF NHAI DATED 07.08.2023**

**A. That the budget for undertaking compensatory afforestation in three districts of Nashik, Pune and Ahmednagar equals to almost Rs. 23 crores, as per new information available with the Applicant**

28. That the Order dated 11.08.2023 of this Hon'ble Tribunal noted that a sum of Rs. 2.71 crores is to be deposited by Respondent No. 4 (NHAI) for undertaking compensatory afforestation. However, as per the new information received by the Applicant, the budget required for plantation of trees in the three districts of Maharashtra is more than Rs. 23 crores. This information was not available with the Applicant at the time of hearing of the matter on the previous date, and therefore is produced herein.

29. That the following is the budget requirement for plantation of trees in the three districts of Maharashtra:

- a. Pune- Rs. 10 crores 90 lakhs
- b. Ahmadnagar (Sangamner)- Rs. 8 crores 96 lakhs
- c. Nashik- Rs. 3 crores 54 lakhs

30. That as per the information received under RTI from the Office of Divisional Forest Officer dated 09.11.2023, the revised amount for plantation of trees for Pune District is Rs. 10 Crore 90 Lakhs.

Copy of the Reply received under RTI from the Office of Divisional Forest Officer dated 09.11.2023 is annexed herewith as **ANNEXURE A-4.**

31. That vide letter dated 26.10.2023, the Divisional Forest Officer (Social Forestry Division) sent a letter to Respondent No. 4 stating that Rs. 8 crores 96 lakhs is required to be deposited for plantation for Ahmadnagar district.

Copy of the letter dated 26.10.2023 sent by the Divisional Forest Officer (Social Forestry Division) to Respondent No. 4 is annexed herewith as **ANNEXURE A-5.**

32. That vide letter dated 31.10.2023, the Divisional Forest Officer (Social Forestry Division) sent a letter to Forest Conservator stating that Rs. 3 crores 54 lakhs is required for undertaking plantation for District Nashik.

Copy of letter dated 31.10.2023 sent by the Divisional Forest Officer (Social Forestry Division) to Forest Conservator is annexed herewith as **ANNEXURE A-6.**

33. That as per such information, Respondent No. 4 is required to deposit the requisite amount for plantation of trees for compensatory afforestation.

**B. Construction of rainwater harvesting structures has to be undertaken in all districts where the road has been constructed**

34. That it is the submission of the Applicant that construction of rainwater harvesting structures is a mandatory requirement for all three districts where road construction has taken place.

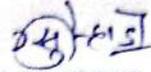
35. That the water level being shallow (as stated in the Reply dated 07.08.2023 of Respondent No. 4) cannot be a ground for not undertaking construction of rainwater harvesting structures. In such a scenario, alternative locations may be decided.

36. That therefore, directions may be issued to Respondent No. 4 to undertake construction of rainwater harvesting structures in all districts where road construction has taken place.

37. That in light of above facts and circumstances, the Hon'ble Tribunal may be pleased to consider passing the following directions:

- A. Direct Respondent No. 4 to undertake construction of underpasses for safe movement of wildlife in accordance with the guidelines of Wildlife Institute of India titled "*Eco-friendly measures to mitigate impacts of linear infrastructure on wildlife*" in all three districts of Maharashtra;
- B. Direct Respondent No. 4 to deposit the requisite amount to the Forest Department to undertake compensatory afforestation in all three districts of Maharashtra;
- C. Direct Respondent No. 4 to construct rainwater harvesting structures in all three districts of Maharashtra;
- D. Constitute a Committee to oversee and supervise the deposition of budget for compensatory afforestation by Respondent No. 4 and subsequent plantation of trees. The Committee may also be directed to supervise the survival of trees that are planted;
- E. Direct for deposition of budget for compensatory afforestation as early as possible to ensure that the plantation can take place before the monsoon season of next year.

F) Pass any other order as this Hon'ble Tribunal may deem fit in the facts and circumstances of the present case.

  
APPLICANT

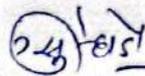
THROUGH

  
RITWICK DUTTA

  
RAHUL CHOUDHARY  
ADVOCATES  
COUNSELS FOR THE APPLICANTS  
N-73, LGF, Greater Kailash - 1,  
New Delhi - 110048  
Mobile: +91 9312407881  
Email: dclaw160@gmail.com

**VERIFICATION**

Verified by Ganesh Suresh Borhade, S/O Suresh Pandharinath Borhade, R/O Zole, Post Chandnapuri, Taluka Sangamner, Ahmednagar District, Maharashtra do hereby verify that the contents of Paragraphs 1 to 37\_ are true to my personal knowledge and nothing material has been concealed therefrom.

  
APPLICANT



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONAL BENCH AT PUNE  
ORIGINAL APPLICATION NO. 40 OF 2020

IN THE MATTER OF:

**GANESH BORHADE**

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**VERSUS**

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**...RESPONDENTS**

AFFIDAVIT

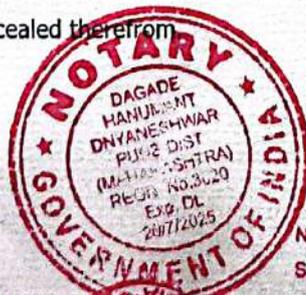
I, Ganesh Suresh Borhade, S/O Suresh Pandharinath Borhade, R/O Zole, Post Chandnapuri, Taluka Sangamner, Ahmednagar District, Maharashtra do hereby solemnly affirm and declare as under:

1. That I am Applicant in the above titled Application, and hence well conversant with the facts and circumstances described in the present case and as such competent to swear this Affidavit.
2. That the contents of the accompanying Reply are true and correct and nothing material has been concealed therefrom.

*(Signature)*  
**DEPONENT**

VERIFICATION

Verified on this 18 day of Nov 2023 that the contents of the present Affidavit are true and correct to my knowledge and belief and nothing material is concealed therefrom



*Identified by referred to person and*  
g 456 3782  
3767

NOTED AND REGISTERED AT  
SERIAL NUMBER 1919/2023  
18/11/2023

*(Signature)*  
**DEPONENT**

**BEFORE ME**

*(Signature)*

**DAGADE HANUMANT DNYANESHWAR**  
NOTARY, GOVT. OF INDIA  
PUNE DISTRICT (MAHARASHTRA)  
REGN. No. 3020

**18 NOV 2023**



## उपविभागीय वन अधिकारी संगमनेर यांचे कार्यालय संगमनेर खुर्द

४२२६०५ ता.संगमनेर जि.अ.नगर.

Email- sdfg.sangamner@gmail.com

Phone/Fax: ०२४२५-२९७५०५

पत्र

जावक.क्र. अ/सर्व्हे/ २९ / सन २०२२-२३

संगमनेर दिनांक २०/०९/२०२२.

प्रति,

मा. मुख्य वनसंरक्षक (प्रा)

- चाशिक

विषय :- Original Application No. ४०/२०२०(WZ) Mr. Ganesh Suresh Borhade  
Vrs Union of India & othersसंदर्भ :- १) केंद्र शासन पत्र क्र. Misc-०३/RoN/२०१५-NGP/१०३१५, दि.१९/०९/२०२२  
२) आपलेकडील पत्र क्र. कक्ष-२/जमिन/प्र.क्र.१५/२०२०-२१/१३६६, दि.१४/०९/२०२२  
३) आपलेकडील दिनांक २०/०९/२०२२ रोजीचा दुरध्वनी संदेश.

उपरोक्त विषयान्वये आपण राष्ट्रीय महामार्ग क्र. ६० वर पहाणी करून सदरील क्षेत्रात वन्यप्राणी वावर व Road Kill बाबतचा ( Forest तसेच nonforest land) data व इतर काही वन्यप्राण्यांसाठी Provision करता येईल का याबाबतचा सविस्तर अहवाल सादर करण्याबाबत कळविले आहे.

त्या अनुषंगाने सविनय अहवाल सादर करण्यात येतो की, राष्ट्रीय महामार्ग ओलांडतांना विबट व इतर वन्यजीवांचे अपघाती मृत्यु झालेले आहेत. वन्यजीवांना ये-जा करण्यासाठी भूमिगत मार्ग उपलब्ध नाहीत. प्रस्तावाचे तत्वतः मंजुरीचे आदेशामधील अट क्र. १५ मध्ये नमुद होते की, वन्यजीवांना ये-जा करण्यासाठी वनविभागाच्या देखरेखीखाली भूमिगत मार्ग बांधण्यात यावेत. तसे अटी पूर्तता अहवालमध्ये प्रकल्प यंत्रणेने अट मान्य असल्याचे प्रमाणपत्र दिलेले आहे. परंतु प्रकल्प यंत्रणेने कोठेही तसे भूमिगत मार्ग बांधलेले नाहीत.

मा.अपर प्रधान मुख्य वनसंरक्षक व केंद्रस्थ अधिकारी म.रा.नागपुर यांचे समवेत स्थानिक वनअधिकारी व प्रकल्प यंत्रणेचे अधिकारी यांनी या राष्ट्रीय महामार्गावर चार ठिकाणे निश्चित करून वन्यजीवांना ये-जा करण्यासाठी भूमिगत मार्ग बांधण्याबाबत प्रकल्प यंत्रणेला सुचित केले आहे. अद्यापपावेतो प्रकल्प यंत्रणेने प्रत्यक्ष कामकाजास सुरुवात केलेली नाही. संयुक्त पहाणी दरम्यान सुचविलेल्या भूमिगत मार्ग बांधण्याचे ठिकाणाचे जिपीएस रिडींग खालीलप्रमाणे असे.

अ.क्र	वनक्षेत्र	गावाचे नांव	अक्षांश व रेखांश
१	संगमनेर भाग-१	माळवाडी	N- १९.२२५३८२८१ E- ७४.१२७१८३५८
		खंदरमाळवाडी	N- १९.२२५३२३४८ E -७४.१२७१३१६७
		डोळासणे	N- १९.२२५३१९३९ E- ७४.१२७१४१९२
		चंदनापुरी (जावळेवस्ती)	N- १९.४७६७१२ E- ७४.२०१६०७
२	संगमनेर भाग-२	वेलहाळे	N- १९.६५०९८७ E- ७४.१६०६३१

— प्रकल्प यंत्रणेस प्रस्तावाचे तत्त्वतः मंजूरीचे आदेशामधील अट क्र. १५ मध्ये नमुद केल्याप्रमाणे, वन्यजीवांना ये-जा करण्यासाठी वनविभागाच्या देखरेखीखाली भूमिगत मार्ग बांधण्यात यावेत याबाबत प्रकल्प यंत्रणेस वारंवार कळविण्यात आलेले आहे. तसेच बिबट प्रवण क्षेत्रात ये-जा करणा-या वाहनांसाठी सुचनाफलक लावण्याबाबत प्रकल्प यंत्रणेस आपले स्तरावरून लिहून जाणेस विनंती असे. माहितीसाठी सविनय सादर.

(प्र.स.ए. पाटील)  
उपविभागीय वनआधिकारी  
संगमनेर

**OFFICE OF SUB-DIVISIONAL FOREST OFFICER,  
SANGAMNER AT SANGAMNER KHURD-422605,  
TALUKA-SANGAMNER, DISTRICT-AHMADNAGAR**

Outward No A/Survey/921/ Sangamner Dt. 20/9/2022  
SN-2022-23

To

Chief Forest Conservator (P)  
Nasik

Sub: Original Application No 40/2020 (WZ) Mr. Ganesh  
Suresh Borhade Vs Union of India & Others

- Ref: 1. Central Government letter No Misc-03/RoN/  
2015-NGP/10315 dated 19/9/2022
2. Your letter No KX-2/Jamin-PK-15/2020-21/  
1366 dated 14/9/2022
3. Your telephonic message dated 20/9/2022

With reference to the above subject you have done inspection on National Highway No 60 and informed giving us the detailed report in respect of movement of forest animals and road kill on forest as well as non-forest land and inform us whether provision for other certain forest animals can be made.

In view of the same the report is being humbly submitted that while crossing the National Highway the leopards and other forest animals have succumbed to death. For movement of the forest animals any underground ways are not made available. In condition No 15 of sanction in principle it was mentioned that for coming-going of forest animals under the control of Forest Department

underground roads are to be developed. Similarly in condition fulfilment report it has been certified that the project machinery has accepted the condition; but the project machinery has nowhere made such underground ways.

Along with the Additional Chief Forest Conservator & Central Officer Maharashtra State Nagpur the Local Forest Officer & Officer of Project Machinery had notified the project machinery to fix four places and for coming-going of forest animals underground ways are to be made. But so far the project machinery has not commenced the work. The GPS Reading of places of constructing underground roads suggested during joint inspection are as under:

Sr. No	Forest Area	Name of village	Latitude and Longitude
1	Sangamner Part-1	Malwadi	N 19.22538281 E 74.12718358
		Khandarmalwadi	N 19.22532348 E 74.12713167
		Dolasne	N 19.22531939 E 74.12714192
		Chandanapuri (Javle Vasti)	N 19.476712 E 74.201607
2	Sangamner Part-2	Velhale	N 19.650987 E 74.160631

As mentioned in condition No 15 of principle sanction to the proposal to project machinery for movement of the forest animals under maintenance of Forest Department the underground ways are to be constructed about which the project machinery has been informed again and again. Similarly for the vehicles moving in the area where there are lot of leopards about displaying notice board the project machinery is requested to do the same at their level. This is submitted for information.

SD  
S.A. Patil  
Sub-Divisional Forest Officer  
Sangamner



**ECO-FRIENDLY**  
MEASURES TO MITIGATE IMPACTS OF  
LINEAR INFRASTRUCTURE ON  
*wildlife*

## LANDSCAPE-SPECIFIC MEASURES

**Landscape connectivity is the degree to which habitats across the landscape are connected, facilitating wildlife movement and other ecological flows.**

The following aspects and concepts need to be considered when locating and designing linear infrastructure and deciding on appropriate measures to mitigate impacts:

- 1) The concept of 'minimum viable population', which sets – and respects – a lower limit on the population size or numbers of individuals of a species (including their genetic diversity) to make sure that species will survive in the long term.
- 2) Source-sink dynamics of the landscape, which identifies the critical elements and quality of different ecosystems and habitats on which the persistence of wildlife depends, and describes how variation in habitat quality may affect the population growth and decline of organisms.
- 3) Metapopulation structure, which considers the geography of, and relationship between, different populations of the same species, to ensure the persistence of that species.
- 4) The 'Allee effect' with respect to the behavioural ecology of the species, habitat matrix and its porosity to the taxa (corridors for movement). This effect considers the correlation between population size or density, and the mean fitness of individual animals of a population or species, recognising that fitness tends to decline in smaller populations.
- 5) Mitigation measures should be designed and implemented to meet the collective needs of all target taxa and biodiversity values of the landscape; designing for the biggest or most demanding species will often ensure that the needs of other species would simultaneously be met. However, in certain cases, additional measures may be required for particular taxa or functional groups to provide for specific needs: e.g. structures designed for elephants will serve the purpose for most terrestrial mammalian species but may not be effective for strictly arboreal taxa, or for reptiles and amphibians; special mitigation measures will still be needed for them.



08

**MITIGATION MEASURES FOR CONNECTING LANDSCAPES AND SPECIES**



## General rules for maintaining habitat connectivity across the landscape:

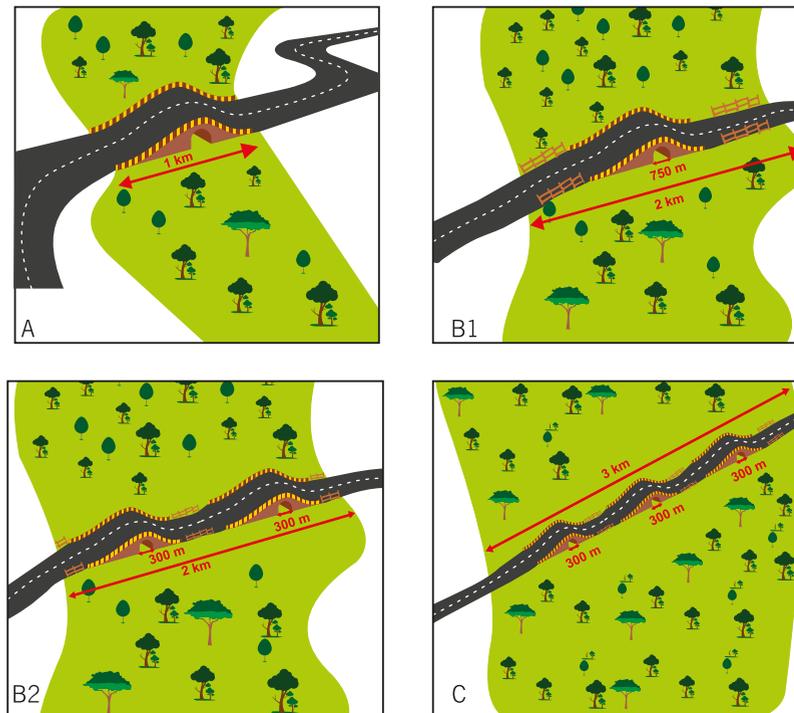
The general guidelines set out below to maintain connectivity across an identified species corridor are based on species ecology, such as home range and habitat use pattern, species communities across different landscapes and other ecological information.

- i. If the width of the corridor through forest habitat is 1 km or less, the construction of flyovers should be undertaken in such a way that the entire stretch of forest remains connected.
- ii. If the width of the corridor is 1-2 km, one underpass of 750 m should be provided across the landscape. The exact location of the underpass should be based on topographic features of the area and information about customary animal crossing zones. This 750 m stretch of elevated road could also be divided into two parts of minimum 300 m each, located within that corridor. Their location would depend upon the terrain, characteristics of the particular species and its movement patterns.
- iii. If the width of the corridor is 3 km or more, or if the forest landscape is to be dissected by either a new road or the upgrading of an existing road, 300 m underpasses are suggested within every km stretch of the road. The exact location of the underpass should be based on topographic features, crossing zones, and the particular ecological requirements of the affected species.
- iv. Other than maintaining connectivity for larger mammalian species, for amphibians or reptiles across the landscape, small pipe culverts or bridges should be constructed in every 100 m stretch of road.

Table 8.1 summarises and Figure 8.1 illustrates the above points.

**Table 8.1.** Placement of crossing structures across animal movement corridors of varying widths.

Landscape characteristic	Design measures for maintaining connectivity
Connectivity across 1 km species corridor	Entire 1 km stretch to be connected
Connectivity across 1-2 km species corridor	750 m underpass either as one structure or two 300 m each depending upon terrain and other conditions are suggested
Connectivity across 3 km species corridor or across the forest landscape to be divided by either a new road or upgrading of existing road	300 m underpasses are suggested at every km of the road
For smaller species such as amphibians and reptiles	Small pipe culverts or bridges at every 100 m stretch of the road are suggested



**Figure 8.1.** Underpass specifications suggested for different lengths of wildlife corridors: A) 1 km flyover for 1 km wide corridor; B1) one 750 m underpass, or B2) two underpasses of 300 m each for 2 km wide corridor; and C) 3 underpasses of 300 m each for a 3 km wide corridor.

## SPECIES-SPECIFIC MEASURES

**It is important to consider, and design wildlife crossings and animal passages to cater for, all of the species using the area affected by linear infrastructure, to improve the efficiency and effectiveness of mitigation solutions.**

**The following section focuses on the use of underpasses as a principal measure to mitigate negative impacts of roads and railways on terrestrial mammals. However, it is useful to note that these underpasses would also be used by other animal taxa.**

### Underpasses for terrestrial mammals

The following minimum design requirements of underpasses for specific terrestrial mammal species are based on the effectiveness of underpasses for mule deer, which have a shoulder height of 106 cm (Reed et al. 1975; Reed et al. 1979; Reed 1981; Ward 1982; Olbrich 1984; Reed & Ward 1987; Foster & Humphrey 1995; Putnam 1997).

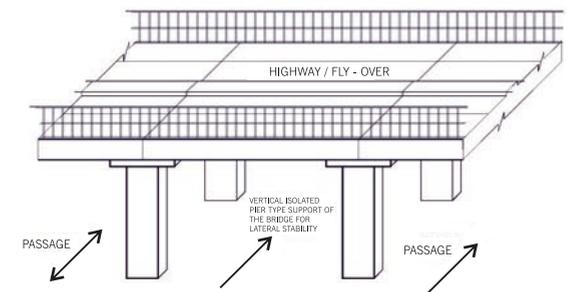
- For chital, with a shoulder height of up to 75 cm, an openness index of 0.52 (metric) is needed.
- For sambar, with a shoulder height up to 160 cm, an openness index of 1.12 (metric) is needed.
- For gaur, shoulder height up to 175 cm, an openness index of 1.22 (metric) is needed.

Figure 8.2 shows the required underpass height in relation to animal size. In landscapes where

sambar, gaur and tiger are the largest animals present, a minimum underpass height of 5 m would be acceptable if the viaduct were 300 m long and the span of the underpass were 28–30 m. For any other underpass with a viaduct of less than 300 m, and in landscapes where elephant and rhino are the largest animals in the community, the minimum height of the underpass should be 6–8 m to provide an openness ratio that could provide an optimum passage for these animals.

While approaching the underpass, the animal should preferably be able to view the horizon across the underpass in order to perceive any risks and opportunities on that side. Although a structure 5 m high and passage with a viaduct length of 300 m should be able to provide this view, a 7 m high passage would provide a more liberal view created by a higher openness ratio.

The design of the walls and the piers of an underpass can significantly improve the acceptability of passage structure by animals. Isolated piers are more favourable than wall-type piers: wall-type piers reduce lateral visibility and increase tunnel effects, especially for species that move in groups, such as chital. The inclusion of a cross beam at the top of isolated piers further improves their acceptability. Figure 8.3 shows line drawings and constructed animal underpasses with wall type and isolated piers.



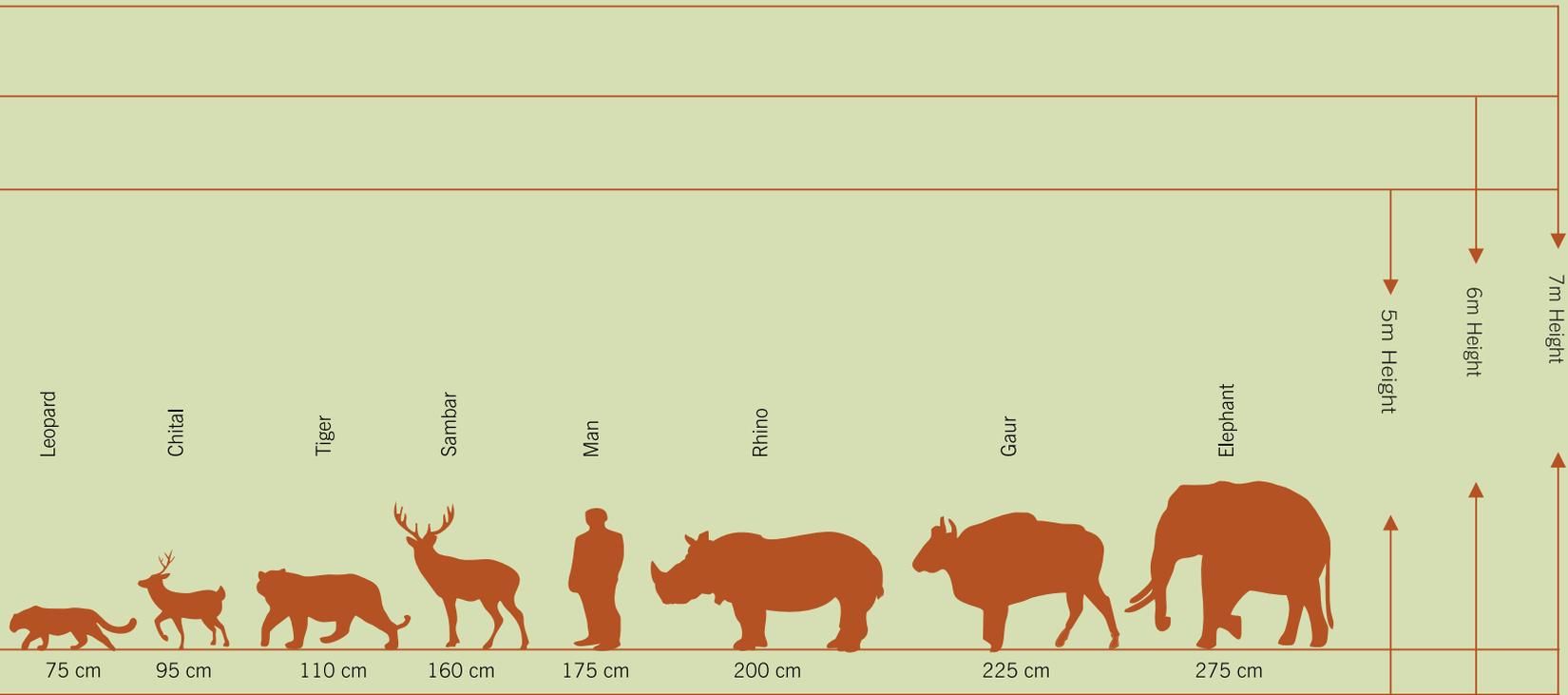


Figure 8.2. Underpass heights as they should relate to animals.

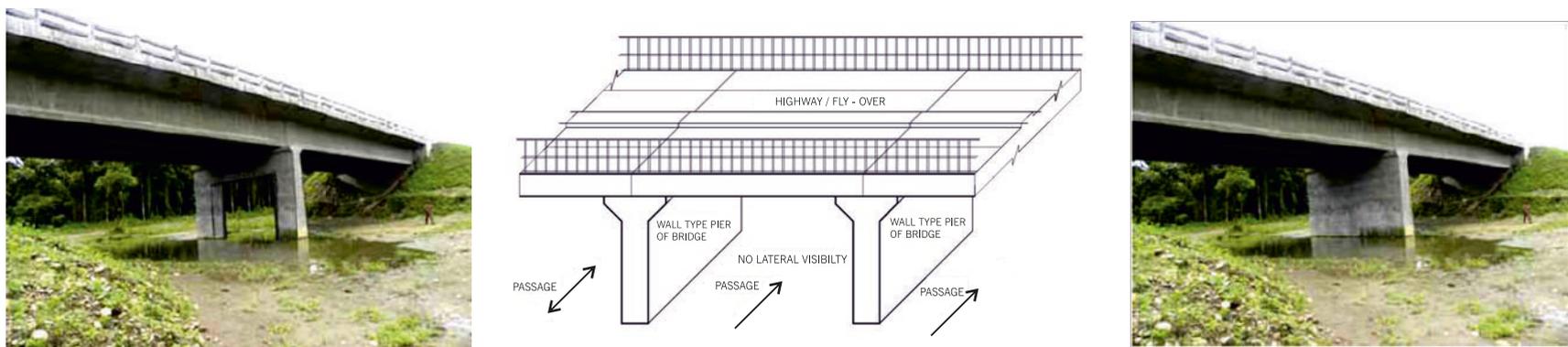


Figure 8.3. Diagrammatic representation of isolated and wall type piers. **Source:** Adapted from Singh et al. 2010. Illustration by Niharika Saxena.

## MITIGATION MEASURES FOR DIFFERENT LANDSCAPES

### TIGER LANDSCAPES

Both underpasses and overpasses (passageways) are potential engineering solutions for mitigating the impacts of linear infrastructure in tiger landscapes. The following designs and norms for these structures should serve as the minimum requirements for mitigation in such landscapes where elephants do not occur. In landscapes where elephants are present, the design of mitigation structures would generally also meet the needs of tigers and most other biota.

#### Underpasses

A minimum span of 30 m with a height of 5 m and a width of 5-8 m would work for most species in tiger landscapes. The 30 m span refers to clear open passageways – often these underpasses would have support pillars for the infrastructure and they should be excluded from the span measurement.

In critical tiger corridors as well as core areas of tiger reserves— if linear infrastructure is permitted at all— mitigation measures need to be especially stringent: the span needs to be a minimum of 50 m with the same dimensions of height (5 m) and width (5-8 m).

#### Overpasses

After accounting for structural construction requirements, the minimum passage width of an overpass needs to exceed 30 m. The overpass should not have a steep incline to the infrastructure crossing: slopes over 25 degrees should be avoided.

Thus the length of the overpass is site specific and needs to be adjusted according to the lay of the land.

#### Density of mitigation structures

Besides the dimensions of the underpasses and overpasses, the density or numbers of such structures per unit length of the infrastructure is a crucial consideration for mitigating impacts. A passageway of over 50 m per 1 km length of infrastructure in forested habitats and over 100 m per 1 km length of infrastructure in critical tiger corridors would ensure that habitat connectivity is maintained and fragmentation is avoided.

It is important that wild animal movement is channelled to the passageway for crossing the infrastructure by using appropriate funnelling structures, either natural or artificial. At times it may be necessary, except at the underpasses and overpasses, to fence off the road or railway when passing through wildlife habitat. This fence may be essential to avoid mortality of wildlife, prevent accidents and ensure the safety of humans. Where fences are not required or are not feasible along the entire length of the infrastructure corridor, specific mitigation measures will still be required in the vicinity of topographic features that are known to trap wildlife on roads or railways: e.g. features like railway embankments need to be flattened as they act as traps for wildlife blinded in the headlamps of approaching trains.

#### Visual Barriers

Visual barriers along the sides of the infrastructure need to be installed in such a manner that the traffic (vehicles/trains) is not visible from a distance or up close from the wild animal crossings. Care should be taken that vehicular lights do not escape the visual barrier at night as these visual clues could

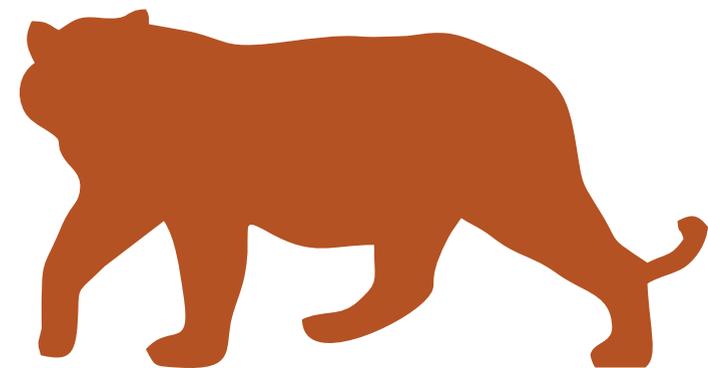
deter nocturnal species from using the underpass. Visual barriers can be camouflaged and enhanced by planting tall vegetation along the edges of the engineered structure.

#### Sound barriers

Both underpasses and overpasses need to be fortified with sound barriers to prevent any disturbance to wildlife that could potentially use these structures for passage across the infrastructure. Details of the design and construction of sound barriers are provided in chapter 11. The installation of appropriate sound and visual barriers cannot be over emphasized: without them, investments in constructing underpasses and overpasses can go to waste, as wildlife may never use them.

#### Olfaction and other sensory enhancers

Target wild animals can be encouraged to use the overpass or underpass by enhancing its porosity to wildlife through enrichment. These enrichments consist of a) use of appropriate substrate like soil, leaf litter, gravel, herbaceous vegetation b) attractants like food plants, carrion, pheromones, dung of conspecifics and scats in the case of carnivores like tigers. These enrichments require inputs from professional wildlife biologists and, if not appropriately used, can also act as deterrents to wildlife passage. Use of these enrichment approaches must be accompanied by rigorous evaluation and testing.



विषय:- राष्ट्रीय महामार्ग क्र.६० वरिल संगमनेर प्रवरा नदी पुल ते बोटा(घारगाव) पर्यंत 742  
अपघातात मृत बिबट माहिती सन-२०१४-२०२२ पर्यंत.

२०१४-२०१५ माहिती निरक आहे			
२०१५-२०१६ माहिती निरक आहे			
२०१६-२०१७			
१	१७/०१/२०१७	चंदनापुरी	सकाळी ७.४५ वा सुमारास गाभणवाडी येथे पुलाजवळ अज्ञात वाहणाच्या धडकेत बिबट मादी मृत (पंचनामा व शवविच्छेदन अहवाल या कार्यलयात उपलब्ध नाही.)
२०१७-२०१८			
२	०२/१२/२०१७	घारगाव	दि.०१/१२/२०१७ रोजी रात्री ८.००वा बोटा नाशिक पुणे राष्ट्रीय महामार्ग ५० वर अज्ञात वाहणाच्या धडकेत नर जातीचा बिबट मृत.
३	२६/०१/२०१८	पेमगिरी	पुणे हायवेवर वाहणाच्या धडकेत बिबट मादी मृत. (पंचनामा व शवविच्छेदन अहवाल या कार्यलयात उपलब्ध नाही.)
२०१८-२०१९			
४	०४/०१/२०१९	चंदनापुरी	मौजे एकल घाट डोळासणे राष्ट्रीय महामार्ग ५० वर अज्ञात वाहणाच्या धडकेत नर जातीचा बिबट ठार
५	१७/०२/२०१९	चंदनापुरी	नाशिक पुणे राष्ट्रीय महामार्ग ६० मौजे डोळासणे आज्ञात वाहणाच्या धडकेत नर बिबट ठार.
२०१९-२०२०			
६	१७/१२/२०१९	चंदनापुरी	नाशिक पुणे महामार्ग क्र.५० वर चंदनापुरी घाटात अज्ञात वाहणाच्या धडकेत बिबट मादी मृत.
७	३१/१२/२०१९	जवळेबाळेश्वर	सायकाळी ७.३० वा राष्ट्रीय महामार्ग पुणे- नाशिक क्र.६० वर आज्ञात वाहणेने अंदाजे ४ वर्षांचे बिबट मृत.
२०२०-२०२१ माहिती निरक आहे			
२०२१-२०२२			
८	१५/०९/२०२१	घारगाव	नाशिक-पुणे क्र.६० एक अज्ञात वाहणाच्या धडकेत बिबट ठार (मृत.)
९	२८/१०/२०२१	चंदनापुरी	मौजे चंदनापुरी राष्ट्रीय महामार्ग क्र.६० वर अज्ञात वाहणाने धडक बसल्याने गंभीर जखमी होऊन विहीरी पडून बिबट मृत झाला.
१०	०५/१२/२०२१	घारगाव	पुणे-नाशिक हायवे वर वाहणाच्या धडकेत बिबट जखमी होऊन मृत झाला.
११	२७/०३/२०२२	घारगाव	नाशिक-पुणे राष्ट्रीय महामार्ग वर वाहणाने धडकेत बिबट मादी मृत झाली.
२०२२-२०२३			
१२	०२/०६/२०२२	चंदनापुरी	मध्यरात्री १२.३०वा. मौजे चंदनापुरी येथील राष्ट्रीय महामार्ग क्र.६० जावळेवस्ती अज्ञात वाहणाच्या धडकेत नर जातीचा बिबटयाचा धडक दिल्याने जखमी झाल्याचे भ्रमणध्वनी वरुण मिळाल्या खबरी वरुण वनकर्मचारी घटनास्थळी जाऊन पहाणी केली असता नरजातीचा बिबट मृत झालेला होता.
१३	२०/०६/२०२२	चंदनापुरी	रोजी ५.०० वा दरम्याण मडिया द्वारे प्रसिध्द झालेल्या व्हीडीयो द्वारे चंदनापुरी घाटामध्ये बिबट प्राणी चारचाकी गाडीने धडक दिल्याने दिसून येते व सदरच्या बिबट जखमी अवस्थेत तिथून पळून गेल्याने व्हिडियो मध्ये दिसून आल्याने वनकर्मचारी याचे समवेत चंदनापुरी घाटात जाऊन पाहणी करत असताना दिसून येत आहे.
१४	२५/०७/२०२२	चंदनापुरी	मौजे चंदनापुरी जावळेवस्ती राष्ट्रीय महामार्ग क्र.६० वर अज्ञात वाहणाने धडक दिल्याने मादी जातीचे बिबट गंभीर जखमी झाल्याने मृत झाला.

सदरील माहिती या कार्यालयातील  
उपलब्ध अभिलेखानुसार माहिती अधिकार  
कायदा २००५ अन्वये देण्यात येत आहे.

जनमाहिती अधिकारी  
तथा वनपरिक्षेत्र अधिकारी  
संगमनेर धाम-९

Sub: On National Highway No 60 from Sangamner Pravara River Bridge to the road of Bota (Ghargaon) the information about the Leopards died in accident from year 2014-2022

Information for year 2014-2015 is NIL

Information for year 2015-2016 is NIL

Information for the year 2016-2017

1	17/01/2017	Chandanapuri	At around 7.45 am near the bridge of Gabhanwadi in dash of unknown vehicle the female leopard was found dead (the panchanama and post-mortem report is not available to this office)
Information for the year 2017-2018			
2	02/12/2017	Ghargaon	On 1/12/2017 at 8.00 pm on Nasik-Pune Highway-50 in the dash of some unknown vehicle the male leopard found dead
3	26/01/2018	Pemgiri	On Pune Highway in the dash of some unknown vehicle the female leopard found dead (the panchanama and post-mortem report is not available to this office)
Information for the year 2018-2019			
4	04/01/2019	Chandanapuri	On National Highway-50 at Village-Ekal Ghat Dolasne in the dash of some unknown vehicle the male leopard found dead.
5	17/02/2019	Chandanapuri	On National Highway-60 at Village-Dolasne in the dash of some unknown vehicle the male leopard found dead

	Information for the year 2019-2020		
6	17/12/2019	Chandanapuri	On Nasik-Pune Highway-50 in Chandanapuri Ghat in the dash given by some unknown vehicle the male leopard was found dead.
7	31/12/2019	Javle baleshwar	At 7.30 pm on National Highway Pune-Nasik No 60 a 4 years aged leopard was found dead due to dash given by some unknown vehicle
	Information for the year 2020-2021 is NIL		
	Information for the year 2021-2022		
8	15/09/2021	Ghargaon	On Nasik-Pune Highway No 60 one leopard found dead due to dash given by some unknown vehicle.
9	28/10/2021	Chandanapuri	At Village-Chandanapuri on National Highway No 60 due to dash given by unknown vehicle the leopard got seriously injured, fell in the well and died.
10	05/12/2021	Ghargaon	On Pune-Nasik Highway in dash of unknown vehicle the leopard got injured and died
11	27/03/2022	Ghargaon	On Nasik-Pune National Highway a female leopard was found dead
	Information for the year 2022-2023		
12	02/06/2022	Chandanapuri	In the midnight at 12.30 at village Chandanapuri on National Highway No 60 at Javlevasti in the dash given by some unknown vehicle the male leopard got injured. This information was received on mobile. So the Forest Employee went at the occurrence spot and checked he found that the male leopard was found dead at that place.

13	20/6/2022	Chandanapuri	At around 5.00 as per the video published by media in Chandanapuri Ghat the leopard found dead due to dash given by a four wheeler. In the video the injured leopard is appearing as running from the spot which is found after going to Chandanapuri Ghat along with the forest employees.
14	25/07/2022	Chandanapuri	At Village-Chandanapuri near Javle Vasti on National Highway No 60 due to dash given by unknown vehicle the female leopard found seriously injured and got dead.

विषय:- राष्ट्रीय महामार्ग क्र.६० वरिल संगमनेर प्रवरा नदी पुल ते बोटा (घारगाव)पर्यंत रस्ता अपघातात मृत बिबट माहिती सन-२०२२-२०२३ पर्यंत.

अ.क्र	दिनांक	वनपरिमंडळ	माहितीची पुर्तता
<b>सन-२०२२-२०२३</b>			
१	२५/०७/२०२२	चंदनापुरी	मौजे चंदनापुरी जावळे वस्तीवर जवळ राष्ट्रीय महामार्ग क्र.६० वर अज्ञात वाहनाच्या धडकेत मादी जातीचा बिबट धडक दिल्याने रक्त स्राव झाल्याने जागेवर ठार झाली.
२	१९/०८/२०२२	पेमगिरी	सकाळी ५.३० वाजता सुमारास मिळालेल्या दुरध्वनी वरून मौजे धांदरफळ येथे रस्त्यावर अदांजे आठ ते नऊ महिन्याचे बिबट (मादी) अज्ञात वाहनाच्या धडकेत मृत अवस्थेत आढळून आली
३	०३/१२/२०२२	पेमगिरी	सकाळी ६.०० वा सुमारास मिळालेल्या समवेत मौजे संगमनेर खुर्द येथे नाशिक व पुणे हायवेवर सदर बिबट (मादी) अज्ञात वाहन चालकाच्या धडकीत बिबट मादी मृत
<b>सन-२०२३-२०२४</b>			
४	१९/०५/२०२३	चंदनापुरी	सकाळी १०.४५ वाजेच्या दरम्यान मोबाईल द्वारे खबर मिळाल्यावरून पुणे-नाशिक राष्ट्रीय महामार्ग क्र.६० वर हिवरगाव पावसा टोल नाक्याच्या दक्षिणेस ३०० मीटर अंतरावर अज्ञात वाहनाने नर जातीच्या बिबटयास धडक दिल्याने गंभीर जखमी होवून मृत झाला.
५	२७/०५/२०२३	चंदनापुरी	सकाळी ७.०० वाजेच्या दरम्यान दुध्वनी द्वारे खबर मिळताचा पुणे-नाशिक राष्ट्रीय महामार्ग क्र.६० चंदनापुरी आनंदवाडी अज्ञात वाहनाने एक नर जातीचा बिबट धडक दिल्याने गंभीर जखमी होवून मृत झाला.

  
(एस.एस. लॉडे)

**वनपरिक्षेत्र अधिकारी  
संगमनेर भाग-१**

**Information in respect of the Leopards died in road accident on Sangamner Pravara River Bridge to Bota (Ghargaon) on National Highway No 60 from the year 2022-2023**

Sr. No	Date	Forest circle	Fulfilment of information
Year 2022-2023			
1	25/7/2022	Chandnapuri	At Village Chandnapuri on Javle Vasti on National Highway No 60 in the dash of unknown vehicle the female leopard died on the spot due to bleeding
2	19/8/2022	Pemgiri	As per the phone call received at 5.30 am on village Dhandarphal on the road around 8 to 9 months female leopard found in dead condition due to dash by some unknown vehicle
3	3/12/2022	Pemgiri	As per the information received at 6.00 am at village Sangamner Khurd on Nasik-Pune Highway female leopard found dead due to dash by unknown vehicle
Year 2023-2024			
4	19/5/2023	Chandnapuri	At around 10.45 am as per the information received on mobile on Pune-Nasik National Highway No 60 at 300 metre distance of Hivargaon Pavsa Toll Booth some unknown vehicle gave dash to male leopard due to which that got seriously injured and died
5	27/5/2023	Chandnapuri	At around 7.00 am as per the information received on phone on Pune-Nasik National Highway No 60 at Chandnapuri Anandwadi due to dash by unknown vehicle one male leopard got seriously injured and died

S.H. Londhe  
Forest Range Officer  
Sangamner Part-1

Post mortem Report

No. \_\_\_\_\_  
This is to Certify that I have performed the post mortem of the Leopard of  
Forest department Nimbare Tal Sangamner, Dist Aharnadnagar  
on 25/1/19 the Findings are as follows

Description of the Animal :- Species - Panthera pardus Colour Brown, yellow, black spot  
Age :- approx 4 yr Sex :- male  
Date & Time of Death :- 24/1/19 At :- 7.45 am/pm  
Date & Time of pm :- 25/1/19 AT 11.00 am/pm  
External Appearance :- laceration of skin on right side of body  
at right side of face, inner side of leg  
right region lacerated

Post mortem Findings :-  
Pharynx :- .....  
Oesophagus :- .....  
Buccal Cavity :- .....  
Larynx :- .....  
Trachea :- in m. m. coarse pale

Thoracic cavity :-  
Pleura :- NAD  
Lungs :- Left lung shows hypostatic congestion, pale in colour  
right side lung shows Autolysis  
Pericardium :- NAD  
Heart :- All four chamber of Heart were empty  
Abdominal cavity :- Raman  
Stomach :- Retention of stomach was ballooned  
Autolysis (+) m. m. pale in colour  
Intestine :- Large ... Both intestines were ballooned, foetid smell  
Small ... was noticed, pale in colour  
Liver :- Autolysed (++)  
Spleen :- Autolysed (++)  
Pancreas :- NAD  
Kidney :- Autolysed (++)  
Bladder :- Empty  
Inemal Genitalia :- NAD  
Cranium & Spinal cord :- NAD

Suspected cause of death :- Death of above Animal might be due  
to Cardiac shock which might be due to  
Accident  
Samples collected for Lab examination

Place :- Sangamner  
Sangamner, Tal. Sangamner,  
Date :- 25/1/19

Chillo  
Live Stock Development Officer  
Veterinary Dispensary grade 1  
Dist :- A. Nagar

अशुभन विकास अधिकारी (गट अ)  
शुवेद्यकिय दवाखाना श्रेणी १ संगमनेर  
जा. संगमनेर, जिल्हा - अहमदनगर

सदरील माहिती या कार्यालयातील  
उपलब्ध अधिलेखनुसार माहिती अधिकार  
कायदा २००५ अन्वये देण्यात येत आहे.  
जयशंकर अधिकारी  
नया वनपरिक्षेत्र अधिकारी  
संगमनेर भाग-१

### Post mortem Report

No. \_\_\_\_\_  
This is to Certify that I have performed the post mortem of the Panther of  
Forest Dept. of Sangamner, Tal Sangamner, Dist Ahmednagar  
on 27/8/19 the Findings are as follows.

**Description of the Animal :-** Species Panther pardus Colour Brown & Black spot  
Age :- app. 3 yrs. Sex :- Male  
Date & Time of Death :- 27/8/19 At 05:00 am / 19  
Date & Time of pm :- 27/8/19 AT 11:45 am / 19  
External Appearance :- Severe fracture of skull & mouth cavity

**Post mortem Findings :-**

Pharynx :- .....  
Oesophagus :- .....  
Buccal Cavity :- Severe fracture of mouth cavity  
Larynx :- .....  
Trachea :- Blood tinged fluid in tracheal cavity

**Thoracic cavity :-**  
Pleura :- Blood tinged fluid in pleural cavity  
Lungs :- congealed  
Pericardium :- Blood tinged fluid in pericardial sac.  
Heart :- Emphy with slight dilated right side

**Abdominal cavity :-** Ruman  
Stomach Reticulum ..... distended with feed &  
Abomsum ..... stomach content  
Omasum .....  
Intestine :- Large 2 cell of intestinal content  
Small 2 cell of intestinal content

Liver :- congealed  
Spleen :- congealed  
Pancreas :- .....  
Kidney :- congealed  
Bladder :- emphy  
Inernal Genitalia :- .....  
Cranium & Spinal cord :- .....

**Suspected cause of death :-** Death of above animal might be  
due to Haemonhage shock which might be due to  
accident  
**Samples collected for Lab examination -**

Place :- Sangamner  
Sangamner, Tal. Sangamner,  
Date :- 27/8/19

[Signature]  
Live Stock Development Officer  
Veterinary Dispensary grade 1  
Dist :- A. Nagar

सदरील माहिती या कार्यालयातील  
उपलब्ध अभिलेखनुसार माहिती अधिकार  
कायदा २००५ अन्वये देण्यात येत आहे.  
[Signature]  
जनमाहिती अधिकारी  
तथा वनपरिक्षेत्र अधिकारी  
संगमनेर भाग-१

वन विकास अधिकारी (गट अ)  
धधिय दवाखाना श्रेणी १ संगमनेर  
संगमनेर, जिल्हा - अहमदनगर



वनक्षेत्रपाल सामाजिक वनीकरण सिन्नर यांचेकार्यालय सिन्नर  
नाशिक पूणा हायवे, अपना गॅरेजसमोर सिन्नर.  
पिन- ४२२१०३  
Email Address- srfosinnar@gmail.com

जावक.क्र.अ/ मा.अ / १८६ /सन २०२३-२४

सिन्नर. दिनांक. १७-११-२०२३

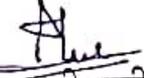
✓ प्रति.

श्री.गणेश सुरेश बो-हाडे  
साईनिवास मु.झोळे,पो.चंदनापुरी  
ता.संगमनेर जि.अ.नगर पिं.४२२६०५

विषय- माहितीचा अधिकार अधिनियम २००५ अंतर्गत अर्जाबाबत.

संदर्भ- श्री. गणेश सुरेश बो-हाडे यांचा दि. १८-०९-२०२३ रोजीचा अर्ज.

उपरोक्त वरिल संदर्भीय विषयानुसार आपण मागीतलेली राष्ट्रीय महामार्गाच्या दुतर्फा वृक्षारोपणाबाबची माहिती तयार करून सोबत जोडून माहितीसाठी सादर

  
(श्री.एन.डी.पाटील)  
वनक्षेत्रपाल सामाजिक  
वनीकरण परिक्षेत्र सिन्नर

प्रतिलिपी- १) मा.विभागीय वन अधिकारी सा.व.वि. नाशिक यांना माहितीस्तव सविनय सादर.  
२) मा.सहा.वनसंरक्षक - १, सा.व.वि. नाशिक यांना माहितीस्तव सविनय सादर.

(श्री.एन.डी.पाटील)  
वनक्षेत्रपाल सामाजिक  
वनीकरण परिक्षेत्र सिन्नर



महाराष्ट्र शासन  
विभागीय वन अधिकारी, सामाजिक वनीकरण विभाग, पुणे, यांचे कार्यालय.  
सदर नं. ४९, फॉरेस्ट कॉलनी नरेन हिल समोर, साळंखे विहार जवळ, वानवडी. पुणे ४११ ०२२  
दुरध्वनी क्र. ०२०-२९८०७५११  
E-Mail - dydirsfdpune@gmail.com



पत्र

जा.क्र.अ/साववि/योजना/महामार्ग/३८६/२०२३-२४

पुणे - ४११ ०२२

दिनांक - ०९.११.२०२३

प्रति,

मा. वनसंरक्षक,  
सामाजिक वनीकरण, पुणे

**विषय :-** खेड ते सिन्नर (पुणे नाशिक हायवे क्र. ६०) महामार्गावर रस्ता दुतर्फा तसेच गट वृक्ष लागवड करणेबाबत.

**संदर्भ :-** या कार्यालयाकडील पत्र क्र. अ/साववि/योजना/महामार्ग/३६६/दिनांक ३.११.२०२३

उपरोक्त विषयांकित प्रकरणी संदर्भाय पत्रान्वये खेड ते सिन्नर (पुणे - नाशिक हायवे क्र. ६०) महामार्गावर वृक्ष लागवड करणेच्या अनुषंगाने मा. प्रकल्प संचालक, भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, पुणे यांना पुर्व पावसाळी ते पंचम वर्ष कामांची अंदाजपत्रके सादर करणेत आलेली होती. त्यामध्ये रक्कम रुपये ७७६.६२ लख एवढी अनुदान मागणी सादर करणेत आलेली होती. त्यामध्ये सुधारित रस्ता दुतर्फा तसेच गट वृक्ष लागवड यांचा समावेश करुन खेड ते सिन्नर (पुणे - नाशिक हायवे क्र. ६०) महामार्गावर रस्ता दुतर्फा लागवड पुर्व पावसाळी ते पंचम वर्ष तसेच गट लागवड (मियावाकी) रोपवन कामासाठी साईट निहाय आवश्यक असणा-या सुधारित रक्कम रु. १०९०.७४ लक्ष निधीबाबतचा तपशील सोबत सविनय सादर करणेत येत आहे. सोबत साईट निधी तपशील. वरीलप्रमाणे अहवाल माहितीस्तव सविनय सादर.

(आशा भोंग)

विभागीय वनअधिकारी,  
सामाजिक वनीकरण विभाग, पुणे

सोबत :- वरीलप्रमाणे

प्रतिलिपी :- मा. प्रकल्प संचालक भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, पुणे यांना माहितीसाठी सविनय सादर.

विभागीय वन अधिकारी सामाजिक वनीकरण विभाग, पुणे यांचे कार्यालय

खेड ते सिन्नर (पुणे नाशिक हायवे क्र. ६०) अंतर्गत करावयाचे वृक्ष लागवड कामाचे अंदाजपत्रक सादर करणेबाबत.

निधी मागणी गोष्टवारा

अ. क्र.	योजनेमधील प्रस्तावीत बाब निहाय कामे		कामाची बाब	रोपे संख्या	क्षेत्र		पूर्व पावसाळी	प्रथम	द्वितीय	तृतीय	चतुर्थ	पंचम	एकुण
	सा.व. विभाग	सा.व. परिक्षेत्र			स्थळ	हेक्टर							
१	पुणे	खेड	चांडोली टोलनाका ते पानमळा रस्ता	२५००	०	५	१८५६४२	४२१५२२८	३५४५९९५	३४७५८०६	३८११६९७	४१८११७७	१९४१५५४५
२	पुणे	खेड	पानमळा ते हॉटेल युवराज (जेंदवाडी) रस्ता	२५००	०	५	१८५६४२	४२१५२२८	३५४५९९५	३४७५८०६	३८११६९७	४१८११७७	१९४१५५४५
३	पुणे	खेड	मौ. पानमळा	३००००	१	०	२१५७००७	४२८१८५५	२५६४१७३	२५८८३५७	२६१४७८०	१४९९७४४	१५७०५९१६
३	पुणे	आंबेगाव	पेठ ते कळंब रस्ता	२५००	०	५	१८५६४२	४२१५२२८	३५४५९९५	३४७५८०६	३८११६९७	४१८११७७	१९४१५५४५
	पुणे	आंबेगाव	मौ. अवसरीयाट	३००००	१	०	२१५७००७	४२८१८५५	२५६४१७३	२५८८३५७	२६१४७८०	१४९९७४४	१५७०५९१६
४	पुणे	जुन्नर	नारायणगाव बायपास ते कांदळी फाटा रस्ता	२५००	०	५	१८५६४२	४२१५२२८	३५४५९९५	३४७५८०६	३८११६९७	४१८११७७	१९४१५५४५
			एकुण एकंदर	७००००	२	२०	५०५६५८२	२५४२४६२२	१९३१२३२६	१९०७९९३८	२०४७६३४८	१९७२४१९६	१०९०७४०१२

  
(आशा भोर्गे)

विभागीय वनअधिकारी,  
सामाजिक वनीकरण विभाग, पुणे

**Government of Maharashtra**

Office of Divisional Forest Officer, Social Forestation Dept,  
Pune, Salunkhe Vihar, Wanavdi, Pune-22

No B/SVV/ML/MA/610/2023-24

Date 9/11/2023

To

Shri Ganesh Suresh Borhade  
Chandnapuri, Sai Niwas, At Zol  
Po Chandnapuri, Tal. Sangamner  
District-Ahmednagar 422605

Sub: Application for getting information under Right to  
Information Act 2005

- Ref: 1 Your application dated 18/9/2023 received by  
this office on 12/10/2023
- 2 Letter No B/KX-4/MA/Arj-11/2023-24 dated  
6/10/2023 of Govt Information Officer & Office  
of Superintendent Forest Conservator Social  
Foresting Pune received by this office on  
12/10/2023
- 3 This office letter No B/SVV/ML/MA/540/2023-  
24 dated 25/10/2023

Your application dated 18/9/2023 made under section 6(1)  
of Right to Information Act 2005 is received by this office  
on 12/10/2023 through Government Information Officer &  
Office Superintendent Forest Conservator Social Foresting  
Pune.

As demanded by you, the copies of the information available in this office page No 1 to 2 are being sent to you free of cost. The remaining information is being sent to you separately after collecting from Forest Range Officer.

SD  
Public Information Officer &  
Chief Accountant  
Social Forestation Dept Pune

**Government of Maharashtra**

Office of Divisional Forest Officer, Social Forestation Dept,  
Pune, Salunkhe Vihar, Wanavdi, Pune-22

No B/SVV/YJN/MHMRG/386/  
2023-24

Pune 411022  
Date 9/11/2023

To

Forest Conservator  
Social Forestation  
Pune

Sub: About doing planting of trees on both sides of Khed  
to Sinnar (Pune-Nasik Highway No 60)

Ref: This office letter No A/SVV/YJN/MHMRG/366 dated  
3/11/2023

In view of doing planting of trees on both sides of Khed to Sinnar (Pune-Nasik Highway No 60) the 5-Years Budgets of pre-rainy season were submitted to Project Director, Indian National Highway Authority Pune wherein demand of subsidy was made for Rs.776.62 Lakh. After including therein the revised road with trees plantation on both sides on Khed to Sinnar (Pune-Nasik Highway No 60) Highway pre-rainy season to five years and for Gut Planting (Miyavaki) Rope Forest work the description of the revised fund as per the site amounting to Rs.1090.74 Lakh is being submitted herewith. The description of funds and the report as above is being humbly submitted for information.

SD  
Asha Bhong  
Divisional Forest Officer  
Social Forestation Div Pune

Encl: As above

Copy to:

Project Director,  
Indian Highway Authority Pune  
For information



दूरध्वनी क्र: 0241-2429670



महाराष्ट्र शासन

Annexure A-5

757

विभागीय वन अधिकारी सामाजिक वनीकरण विभाग, अहमदनगर यांचे कार्यालय,  
जिल्हा मध्यवर्ती प्रशासकीय इमारत, आकाशवाणी केंद्रासमोर, सावेडी अहमदनगर.

mail ID: [ddsfdanr@gmail.com](mailto:ddsfdanr@gmail.com)

क्रमांक : अ / साववि / योजना / 820 / 2023-24. अहमदनगर - दिनांक : 28/10/2023  
प्रति,

प्रकल्प संचालक,  
भारतीय राष्ट्रीय राजमार्ग प्राधिकरण,  
पुणे

**विषय:-** राष्ट्रीय महामार्ग क्र. 60 रस्ता रुंदीकरण अंतर्गत वृक्षतोडी आदेश क्र. 08/01/2014 च्या अंमलबजावणी व लागवडीबाबत..

- संदर्भ :-**
1. Original Applilcation No.40/2020 (WZ) प्रकरणातील मा. राष्ट्रीय हरीत लवाद (पश्चिम झोन) यांची दिनांक 11/08/2023 ची सुनावणी
  2. या कार्यालयाचे पत्र क्र. अ/सावविअ/योजना /266 अहमदनगर दिनांक 11/08/2023
  3. या कार्यालयाचे पत्र क्र. अ/सावविअ/योजना / 285 अहमदनगर दिनांक 23/08/2023
  4. या कार्यालयाचे पत्र क्र. अ/साववि/योजना/329 /2023-24 दिनांक 08/09/2023
  5. आपले कार्यालयाचे पत्र क्र. कक्ष-2/रोहयो/535/2023-24 दिनांक 27/09/2023

वरील संदर्भिय विषयाचे अनुषंगाने राष्ट्रीय महामार्ग क्र. 60 रस्ता रुंदीकरण अंतर्गत अहमदनगर विभागातील संगमनेर परिक्षेत्रातील बोटा ते पळसखेडा 22.50 किमी अंतरावर रस्ता दुर्तफा वृक्ष लागवड करणेसाठीचे अंदाजपत्रकामध्ये सर्व बाबी विचारात घेऊन 1 कि.मी चे पूर्वपावसाळी कामे ते तृतीय वर्ष कामांकरिताचे रक्कम रुपये 270.89 चे कामांची नमुना अंदाजपत्रके मंजूरीसाठी आपले कार्यालयास सादर करण्यात आले होते.

परंतु उपरोक्त संदर्भिय पत्र क्र.4 अन्वये मा. प्रधान मुख्य वनसंरक्षक सामाजिक वनीकरण पुणे यांचेकडील संदर्भिय पत्र क्र. 4 अन्वये पूर्वपावसाळी कामे ते पाचवे वर्ष कामासाठी सुधारित अंदाजपत्रक मंजूर करण्यात आलेले असून सदरील अंदाजपत्रकानुसार प्रति रोप 6162.47 खर्च येत आहे. पुणे-नाशिक दरम्यान राष्ट्रीय महामार्ग क्र.60 सामाजिक वनीकरण अहमदनगर मध्ये संगमनेर परिक्षेत्रामध्ये बोटा ते पळसखेडा या एकूण 59 कि.मी क्षेत्रामध्ये काम करण्यायोग्य क्षेत्र 22.50 कि.मी इतके क्षेत्र असून सदर क्षेत्रामध्ये 12750 रोपे लागवड करण्यात येणार आहे. सदर रोपे लागवडीकरिता नवीन सुधारित अंदाजपत्रकाप्रमाणे 6162.47 प्रति रोप रकमेप्रमाणे 12750 रोपांसाठी 785.55 लक्ष रुपये आवश्यक आहे.

उर्वरीत रोपे लागवडीकरिता मौजे कऱ्हे गटलागवड व डोळासणे गटलागवड ही कामे प्रस्तावित असून यासाठी 0.50 हे. करिता 15000 रोपे लागवडीकरिता 29.00 लक्ष आवश्यक असून

OIC  
dk



रस्ता दुर्तफा व गट लागवड कामासाठी भविष्यात दैनिक मजुरीचे दरात होणारी वाढ लक्षात घेता प्रति वर्षी 10 टक्के प्रमाणे अंदाजे वाढीव रक्कम रूपये 81.45 लक्ष गृहीत धरली आहे.

तरी सोबतचे गोषवाच्याप्रमाणे बेटा ते पळसखेडा 22.50 कि.मी क्षेत्रासाठी 12750 रोपांसाठी उर्वरीत कच्चे गटलागवड व डोळासणे गटलागवड यासाठी 0.50 हे. क्षेत्रावर 15000 रोपे लागवडीकरिता एकूण 896.00 लक्ष रूपये रकमेची आवश्यकता आहे.

तसेच आपले मार्फत सामाजिक वनीकरण अहमदनगर विभागाचा बँक खातेक्रमांकाचा तपशील मागविण्यात आलेला आहे. तथापि या विभागास प्राप्त होणारा निधी मा. प्रधान मुख्य वनसंरक्षक सामाजिक वनीकरण महाराष्ट्र राज्य पुणे यांचेमार्फत प्राप्त होत असतो. त्यामुळे आपणाकडून वर्ग होणारा निधी हा सरळ या विभागाचे बँक खात्यावर जमा न करता मा. प्रधान मुख्य वनसंरक्षक सामाजिक वनीकरण महाराष्ट्र राज्य पुणे यांचे कार्यालयाचे बँक खात्यावर जमा करणेस विनंती आहे.

सोबत :- वरीलप्रमाणे

  
(एस.बी.कद)

विभागीय वन अधिकारी,  
सामाजिक वनीकरण, अहमदनगर

प्रतिलिपी :- मा. वनसंरक्षक सामाजिक वनीकरण नाशिक यांना माहिती तथा आवश्यक कार्यवाहीसाठी  
सविनय सादर

प्रत :- सहाय्यक वनसंरक्षक सामाजिक वनीकरण अहमदनगर यांना माहिती तथा आवश्यक कार्यवाहीसाठी  
रवाना.

प्रत :- वनपरिक्षेत्र अधिकारी सामाजिक वनीकरण संगमनेर यांना माहिती तथा आवश्यक  
कार्यवाहीसाठी रवाना.

राष्ट्रीय महामार्ग क्रमांक ६० पुणे ते नाशिक चे चौपदीकरण करणे अंतर्गत करावयाचे वृक्षलागवड कामाचे अंदाजपत्रक सादर करणेबाबत..  
निम्नमिथीय वन अधिकारी-सामाजिक वनीकरण अहमदनगर यांचे कार्यालय

अ. क्र. योजनामधील प्रस्तावित बाब निहाय कामे		शाबानिहाय अंदाजपत्रकीय रक्कम (रुपये)										
सा.अ. विभाग	सा.व.परि क्षेत्र	स्थळ	कामाची बाब (रस्ते दुतर्फा गट लागवड)	रोपे संख्या	क्षेत्र		प्रथम	द्वितीय	तृतीय	चतुर्थ	पंचम	एकूण
					हेक्टर	कि.मी						
१	अहमदनगर	संगमनेर	बोटा ते करकुडी	७	१	११	२२२३४६५	२२२३४६५	२२२३४६५	२२२३४६५	२२२३४६५	२०७८४३२४
१			र.दु.वृ.ला.	१७५०	३.५०	१२११४१	२२२३४६५	२२२३४६५	२२२३४६५	२२२३४६५	२२२३४६५	२०७८४३२४
१२			करकुडी ते आंबोखालचा	१०००	२.००	७४२५७	२२०७६३४	२२०७६३४	२२०७६३४	२२०७६३४	२२०७६३४	२०७८४३२४
१८			खुंदरमाळवाडी ते माहुली घाट	१५००	३.००	१११३८५	२५५५६८६	२५५५६८६	२५५५६८६	२५५५६८६	२५५५६८६	२०७८४३२४
२४			माळवाडी ते बांळवाडी	१५००	३.००	१११३८५	२५५५६८६	२५५५६८६	२५५५६८६	२५५५६८६	२५५५६८६	२०७८४३२४
३०			डोळसणे ते साकुर फाटा	१५००	३.५०	१०३१४०	२५५५६८६	२५५५६८६	२५५५६८६	२५५५६८६	२५५५६८६	२०७८४३२४
३६			चंदनाहुरी ते संगमनेर बायपास	१५००	३.००	१११३८५	२५५५६८६	२५५५६८६	२५५५६८६	२५५५६८६	२५५५६८६	२०७८४३२४
४२			संगमनेर एम आय डि.सी ते सावित्रीवाडी	७५०		५५६९३	२२७७८४३	२२७७८४३	२२७७८४३	२२७७८४३	२२७७८४३	२०७८४३२४
४४			सावित्रीवाडी ते कऱ्हे घाट	१७५०	३.५०	१२११४१	२२२३४६५	२२२३४६५	२२२३४६५	२२२३४६५	२२२३४६५	२०७८४३२४
५४			कऱ्हे घाट ते पळस खेडे	१५००	३.५०	१०३१४०	२५५५६८६	२५५५६८६	२५५५६८६	२५५५६८६	२५५५६८६	२०७८४३२४
५५			एकूण एकंदर रस्ता दुतर्फा	१२७५०	२२.५०	१२०२८३	२२७२३३३२	२२७२३३३२	२२७२३३३२	२२७२३३३२	२२७२३३३२	२०७८४३२४
५६			कऱ्हे घाट गटलागवड मियावकी	१०००	०.३०	६५१३५३	१०७८२८	१०६१११	१०६१११	१०६१११	१०६१११	२०७८४३२४
			डोळसणे रेट हाऊस मियावकी	६०००	०.२०	४३६४७८	६०५२११	६०५२११	६०५२११	६०५२११	६०५२११	२०७८४३२४
			एकूण एकंदर गटलागवड	१५०००	०.५०	१०८७८३१	१५१३०४७	१५१३०४७	१५१३०४७	१५१३०४७	१५१३०४७	२०७८४३२४
			एकूण एकंदर रस्ता दुतर्फा व गटलागवड	२७७५०	२२.५०	२०१८११४	२३२३६३७९	२३२३६३७९	२३२३६३७९	२३२३६३७९	२३२३६३७९	२०७८४३२४
			एकूण टॅन्क भव्यामध्ये होणार बाटोव अनुभागाने अंदाजपत्रकीय रकमेचे १० टक्के यादीव रक्कम		०	०	२३२३६३८	२३२३६३८	२३२३६३८	२३२३६३८	२३२३६३८	२०७८४३२४
			एकूण एकंदर आवश्यक रक्कम		०	२०१८११४	२५५६००१७	२५५६००१७	२५५६००१७	२५५६००१७	२५५६००१७	२०७८४३२४

\* \* \* र.दु.वृ.ला :- रस्ता दुतर्फा वृक्ष लागवड

(एअर सिग्नर)

विभागीय वन अधिकारी  
सामाजिक वनीकरण, अहमदनगर







**Government of Maharashtra**

Office of Divisional Forest Officer Social Forestation Dept  
Ahmednagar, District Central Admin Building, Opposite to  
Akashwani Centre, Savedi, Ahmednagar

No A/SVV/Yojana-427/2023-24

Ahmednagar dated 26/10/2023

To

Project Director  
Bharatiya National Highway Authority  
Pune

Sub: Under widening of National Highway No 60 about  
implementation and planting of Tree Cutting Order  
No 08/01/2014

- Ref: 1 In case of Original application No 40/2020 (WZ)  
hearing of National Green Tribunal (Western  
Zone) dated 11/8/2023
- 2 This office letter No A/SVVA/Yojana-266  
Ahmednagar dated 11/8/2023
- 3 This office letter No A/SVVA/Yojana-285  
Ahmednagar dated 23/8/2023
- 4 This office letter No A/SVV/Yojana-329/ 2023-  
24 dated 8/9/2023
- 5 Your office letter No KX-2/RHY/535/2023-24  
dated 27/9/2023

With reference to the above subject under National  
Highway No 10 Road Widening in Ahmednagar Division in  
Sangamner area on 22.50 km distance from Bota to  
Palaskheda for planting trees both sides on the road after  
considering all aspects in budget the pre-rainy season

work of 1 km to 3<sup>rd</sup> year work for approval of specimen budget of Rs.270.89 was submitted to your office.

But vide above referred letter No 4 of Chief Forest Ranger of Social Forestation Pune for pre-rainy season work of 5<sup>th</sup> year work the revised budget has been approved and as per the said budget the cost per plant is coming to Rs.6162.47. Between Pune to Nasik in National Highway No 60 Social Forestation Ahmednagar in Sangamner area in Bota to Palaskheda in total 59 km area the workable area is coming to 22.50 km and in this area 12750 plants would be planted. As per new revised budget for planting these plants at Rs.6162.47 per plant for 12750 plants a sum of Rs.785.55 Lakh is required.

For planting the remaining plants the works of Village-Karhe group planting and Dolasne group planting are proposed for which for 0.50 H for planting 15000 plants a sum of Rs.29.00 Lakh is required.

For group planting both sides of the road in future considering the increase in daily wages rate at 10% every year approx Rs.81.45 Lakh is presumed.

Hence as per the annexed summary for Bota to Palaskheda 22.50 km area for 12750 plants for remaining Karhe group planting and Dolasne group planting on 0.50 H area for 15000 plants planting there is need of total Rs.896.00 Lakh.

Similarly through your description of the bank account number of social forestation of Ahmednagar Division is called. However, the funds being received by this department is from Chief Forest Conservator Social Forestation Maharashtra State Pune. Hence the funds that are being transferred by you should not be directly deposited in bank account of this Department; but for that it is requested to deposit the same in bank account of Chief Forest Conservator Social Forestation Maharashtra State Pune.

SD  
S.B. Kand  
Divisional Forest Officer  
Social Forestation, Ahmednagar

Encl: As above

Copy to:

- Forest Conservator Social Forestation Nasik for information and for essential action.
- Asst Forest Conservator Social Forestation Ahmednagar for information and for necessary action
- Forest Range Officer, Social Forestation Sangamner for information and for necessary action

## Office of Divisional Forest Officer Social Forestation Ahmednagar

About submitting budget of tree planting work for four lane of National Highway No 60 Pune-Nasik

## Summary

Sr. No	Proposed aspect-wise works in the plan			Aspect of work (both way group planting)	Nos. of plants	Area		Aspect-wise budget amount Rs.						
	S V Dept	SV Area	Place			Hector	Km	Pre-rainy	1 <sup>st</sup>	2 <sup>nd</sup>	3 <sup>rd</sup>	4 <sup>th</sup>	5 <sup>th</sup>	Total
1	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1	Ahmednagar	Sangamner	Bota to Karkundi	Road both way tree planting	1750		3.50	129949	2981634	2113465	1853092	1853092	1853092	10784324
12			Karkundi to Ambikhalcha	Road both way tree planting	1000		2.00	74257	1703791	1207694	1058910	1058910	1058910	6162472
28			Khandar-malwadi to Mahuli Ghat	Road both way tree planting	1500		3.00	111385	2555686	1811541	1588364	1588364	1588364	9243704
24			Malwadi to Bamblewadi	Road both way tree planting	1500		3.00	111385	2555686	1811541	1588364	1588364	1588364	9243704



## Office of Divisional Forest Officer Social Forestation Ahmednagar

## About submitting budget of tree planting work for four lane of National Highway No 60 Pune-Nasik

Sr. No	Public Works Dept	Public works Area/ Taluka	Place	Aspect of work (both way group planting)	Work aspect (1 <sup>st</sup> /2 <sup>nd</sup> 3 <sup>rd</sup> )	Nos. of plants (In lakh)	Area		Aspect-wise budget amount (Rs. In lakh)	Aspect-wise technical approval No & date	Name & post of officer giving tech approval	No & Dt of order by which right o tech approval received by the officer	Aspect wise No & date of approval	Name & post of Admin Officer	Govt approval by which right of Admin approval recd by officer	Opinio n tribal-non-tribal area
							H ec	KM								
1	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
1	Ahmed-nagar	Sangamner	Bota to Kar kundi	Road both way tree planting	Pre-rainy	1750		3.50	129949	88/ 23-10-23	Smt. S.K. Girigosavi Forest Range Officer Public Works Sangamner	Govt Res. No of Rev & For Dept No MSC 2011/ PK-175/ F5	264/ 26-10-23	Smt. Parvin B. Pathan B&C (North Ahmed-nagar)	Govt Res. No of Rev & For Dept No MSC 2011/ PK-175/ F5	Non-tribal
2			Bota to Kar kundi	Road both way tree planting	1 <sup>st</sup>		3.50	2981634	24/26-10-23	Smt. Parvin B. Pathan B&C (North Ahmed-nagar)	Mantrala Y Mumbai 32 dt. 30/9/11	30/26-10-23	Shri S.B. Kand Div For Officer Social Forestation Dept A'Nagar	Mantrala Y Mumbai 32 dt. 30/9/11		
3			Bota to Kar kundi	Road both way tree planting	2 <sup>nd</sup>		3.50	2113465	25/26-10-23			31/26-10-23				
4			Bota to Kar kundi	Road both way tree planting	3 <sup>rd</sup>		3.50	1853092	26/26-10-23			32/26-10-23				
5			Bota to Kar kundi	Road both way tree planting	4 <sup>th</sup>		3.50	1853092	27/26-10-23			33/26-10-23				

6			Bota to Kar kundi	Road both way tree planting	5 <sup>th</sup>			3.50	1853092	28/26-10-23			34/26-10-23			
Total						1750		3.50	10784324							
7			Karkundi to Ambikhalcha	Road both way tree planting	Pre-rainy	1000		2.00	74257	89/23-10-23	Smt. S.K. Girigosavi Forest Range Officer Public Works Sangamner		265/26-10-23			
8			Karkundi to Ambikhalcha	Road both way tree planting	1 <sup>st</sup>			2.00	1703791	29/26-10-23	Smt. Parvin B. Pathan B&C (North Ahmed-nagar)		35/26-10-23	Smt. Parvin B. Pathan B&C (North Ahmed-nagar)		
9			Karkundi to Ambikhalcha	Road both way tree planting	2 <sup>nd</sup>			2.00	1207694	30/26-10-23			36/26-10-23	Shri S.B. Kand Div For Officer Social Forestation Dept A'Nagar		
10			Karkundi to Ambikhalcha	Road both way tree planting	3 <sup>rd</sup>			2.00	1058910	31/26-10-23			37/26-10-23			
11			Karkundi to Ambikhalcha	Road both way tree planting	4 <sup>th</sup>			2.00	1058910	32/26-10-23			38/26-10-23			
12			Karkundi to Ambikhalcha	Road both way tree planting	5 <sup>th</sup>			2.00	1058910	33/26-10-23			39/26-10-23			
Total						1000	0	2	6162472							

13			Khandar malwadi to Mahuli Ghat	Road both way tree planting	Pre-rainy	1500		3.00	111385	90/23-10-23	Smt. S.K. Girigosavi Forest Range Officer Public Works Sangamner	266/	Smt. Parvin B. Pathan B&C (North Ahmed-nagar)		
14			Khandar malwadi to Mahuli Ghat	Road both way tree planting	1 <sup>st</sup>			3.00	2555686	34/26-10-23	Smt. Parvin B. Pathan B&C (North Ahmed-nagar)	40/26-10-23	Shri S.B. Kand Div For Officer Social Forestation Dept A'Nagar		
15			Khandar malwadi to Mahuli Ghat	Road both way tree planting	2 <sup>nd</sup>			3.00	1811546	35/26-10-23		41/26-10-23			
16			Khandar malwadi to Mahuli Ghat	Road both way tree planting	3 <sup>rd</sup>			3.00	1588364	36/26-10-23		42/26-10-23			
17			Khandar malwadi to Mahuli Ghat	Road both way tree planting	4 <sup>th</sup>			3.00	1588364	37/26-10-23		43/26-10-23			
18			Khandar malwadi to Mahuli Ghat	Road both way tree planting	5 <sup>th</sup>			3.00	1588364	38/26-10-23		44/26-10-23			
	Total						1500	0	3	9243704					









43			Saikhindi to Karhe Ghat	Road both way tree planting	Pre-rainy	1750	0	3.50	129949	99/23-10-23	Smt. Parvin B. Pathan B&C (North Ahmed-nagar)		275/26-10-23	Shri S.B. Kand Div For Officer Social Forestation Dept A'Nagar			
44			Saikhindi to Karhe Ghat	Road both way tree planting	1 <sup>st</sup>			3.50	2981634	55/26-10-23			61/26-10-23				
45			Saikhindi to Karhe Ghat	Road both way tree planting	2 <sup>nd</sup>			3.50	2113464	56/26-10-23			62/26-10-23				
46			Saikhindi to Karhe Ghat	Road both way tree planting	3 <sup>rd</sup>			3.50	1853092	57/26-10-23			63/26-10-23				
47			Saikhindi to Karhe Ghat	Road both way tree planting	4 <sup>th</sup>			3.50	1853092	58/26-10-23			64/26-10-23				
48			Saikhindi to Karhe Ghat	Road both way tree planting	5 <sup>th</sup>			3.50	1853092	59/26-10-23			65/26-10-23				
			Total			1750	0	3.50	10784323								

49			Karhe Ghat to Palas Khede	Road both way tree planting	Pre-rainy	1500		1.50	103140	100/23-10-23	Smt. S.K. Girigosavi Forest Range Officer Public Works Sangamner		276/26-10-23	Smt. Parvin B. Pathan B&C (North Ahmed-nagar)		
50			Karhe Ghat to Palas Khede	Road both way tree planting	1 <sup>st</sup>			1.50	2555686	60/26-10-23	Smt. Parvin B. Pathan B&C (North Ahmed-nagar)		66/26-10-23	Shri S.B. Kand Div For Officer Social Forestation Dept A'Nagar		
51			Karhe Ghat to Palas Khede	Road both way tree planting	2 <sup>nd</sup>			1.50	1811541	61/26-10-23			67/26-10-23			
52			Karhe Ghat to Palas Khede	Road both way tree planting	3 <sup>rd</sup>			1.50	1588364	6226-10-23			68/26-10-23			
53			Karhe Ghat to Palas Khede	Road both way tree planting	4 <sup>th</sup>			1.50	1588364	6326-10-23			69/26-10-23			
54			Karhe Ghat to Palas Khede	Road both way tree planting	5 <sup>th</sup>			1.50	1588364	6426-10-23			70/26-10-23			
			Total			1500	0	1.50	9235459							
			Total road both sides			12750	0	22.5	78555001							

55			Karhe Ghat Group planting Miyavaki	Group Planting	Pre-rain- ing	9000	0. 30		651353	101/23- 10-23	Smt. S.K. Girigosavi Forest Range Officer Public Works Sangamner		277/26 -10- 2023	Smt. Parvin B. Pathan B&C (North Ahmed-nagar)		
56			Karhe Ghat Group planting Miyavaki		1 <sup>st</sup>				907828	102/23- 10-23			278/26 -10- 2023			
57			Karhe Ghat Group planting Miyavaki		2 <sup>nd</sup>				106199	103/23- 10-23			279/26 -10- 2023			
58			Karhe Ghat Group planting Miyavaki		3 <sup>rd</sup>				73070	104/23- 10-23			280/26 -10- 2023			
		Total							1738450							
59			Dolasne Rest House Miyavaki	Group Planting	Pre-rain- ing	6000	0. 20		4364787	105/23- 10-23	Smt. S.K. Girigosavi Forest Range Officer Public Works Sangamner		281/26 -10- 2023	Smt. Parvin B. Pathan B&C (North Ahmed-nagar)		
60			Dolasne Rest House Miyavaki		1 <sup>st</sup>				605219	106/23- 10-23			282/26 -10- 2023			
61			Dolasne Rest House Miyavaki		2 <sup>nd</sup>				7079900	107/23- 10-23			283/26 -10- 2023			
62			Dolasne Rest House Miyavaki		3 <sup>rd</sup>				48713	108/23- 10-23			284/26 -10- 2023			

		Total Group planting				15000	0. 5		2899659							
		Total road and both sides planting				27750	0. 50	22.50	81454660							

Shri S.B. Kand  
Div For Officer  
Social Forestation Dept  
Ahmednagar



महाराष्ट्र शासन  
वन विभाग

**विभागीय वन अधिकारी, सामाजिक वनीकरण विभाग, नाशिक यांचे कार्यालय**

मध्यवर्ती प्रशासकीय इमारत, दुसरा मजला, नाशिकरोड 422 101 दुरध्वनी क्र.0253-2453551  
ईमेल :- ddsfdnashik@gmail.com

जा.क्र.अ/योजना / 423/सन 2023-24

दिनांक 31.10.2023

प्रति,

मा. वनसंरक्षक,  
सामाजिक वनीकरण,  
नाशिक

विषय:- Original Application No.40/2020 (WZ) in the matter of Mr.Ganesh Suresh Boradhe Vrs. Union of India & Others

- संदर्भ:-
- 1) मा. प्रधान मुख्य वनसंरक्षक, सामाजिक वनीकरण, म.रा.पुणे यांचे कडील पत्र क्र.कक्ष-1/प्र.क्र..44/1075 दिनांक 29.08.2023
  - 2) परियोजना निर्देशक, भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, पकाई पुणे यांचेकडील पत्र क्र.NHAI/PIU/PUNE/K-S/MH-60/2023/3967 दिनांक 13.10.2023
  - 3) मा. प्रधान मुख्य वनसंरक्षक, सामाजिक वनीकरण म.रा.पुणे यांचे कडील पत्र क्र.कक्ष-1/प्र.क्र..44/1506 दिनांक 27.10.2023 (ईमेलव्दारे प्राप्त)
  - 4) मा. वनसंरक्षक, सामाजिक वनीकरण, रोहयो/622 दिनांक 31.10.2023

महोदय,

उपरोक्त विषयान्वये संदर्भिय पत्र क्र.1 अन्वये मा. प्रधान मुख्य वनसंरक्षक, सामाजिक वनीकरण, म.रा.पुणे यांनी राष्ट्रीय महामार्गावर सामाजिक वनीकरण विभागातर्गत रस्ता दुतर्फा वृक्ष लागवड करणे कामासाठी नमुना अंदाजपत्रके मंजुर करून या कार्यालयास पाठविण्यात आलेले आहे. संदर्भ क्र. 2 अन्वये भारतीय राष्ट्रीय महामार्ग प्राधिकरण, पुणे यांनी विभागीय वन अधिकारी, सामाजिक वनीकरण नाशिक यांच्या कार्यालयाची माहिती राष्ट्रीय महामार्ग रस्ता दुतर्फा वृक्ष लागवड संदर्भात अंदाजपत्रके व बँक खात्याचा तपशिल अप्राप्त असल्याचे नमुद केले आहे. संदर्भ क्र. 4 अन्वये तात्काळ माहिती सादर करणे बाबत सूचना प्राप्त झालेल्या आहे.

त्या अनुषंगाने या विभागाचे अधिनस्त परिक्षेत्र सामाजिक वनीकरण सिन्डर यांचे कार्यक्षेत्रातील राष्ट्रीय महामार्गावर रस्ता दुतर्फा कामाचे एकुण 11.50 कि.मी लांबीचे अंदाजपत्रके तयार करून अंदाजपत्रकास तांत्रिक व प्रशासकिय मान्यता प्रदान करून खालील प्रमाणे अंदाजपत्रके आवश्यक त्या पुढील कार्यवाहीसाठी सादर करण्यात येत आहे.

अ.क्र	कामाचे नांव	कि.मी	रोपे संख्या	कामाचे वर्ष	अंदाजपत्रकीय रक्कम	तांत्रिक मंजूरी क्रमांक व दिनांक	प्रशासकिय मंजूरी क्रमांक व दिनांक
1	गु-हेवाडी शिडी बायपास ते समृद्धी बायपास	2.50	1250	पुर्व पावसाळी	92820	73/16.10.2023	34/30.10.2023
				प्रथम वर्ष	2129739	17/30.10.2023	682/31.10.2023
				द्वितीय वर्ष	1509317	18/30.10.2023	683/31.10.2023
				तृतीय वर्ष	1323637	19/30.10.2023	684/31.10.2023
				चतुर्थ वर्ष	1323637	20/30.10.2023	685/31.10.2023
				पंचम वर्ष	1323637	21/30.10.2023	686/31.10.2023

अ.क्र	कामाचे नांव	कि.मी	रोपे संख्या	कामाचे वर्ष	अंदाजपत्रकीय रक्कम	तांत्रिक मंजूरी क्रमांक व दिनांक	प्रशासकीय मंजूरी क्रमांक व दिनांक
2	समृद्धी बायपास ते म्हाळीबा देवस्थान पाटी दोडी	2.50	1250	पुर्व पावसाळी	92820	74/16.10.2023	35/30.10.2023
				प्रथम वर्ष	2129739	22/30.10.2023	687/31.10.2023
				द्वितीय वर्ष	1509317	23/30.10.2023	688/31.10.2023
				तृतीय वर्ष	1323637	24/30.10.2023	689/31.10.2023
				चतुर्थ वर्ष	1323637	25/30.10.2023	690/31.10.2023
				पंचम वर्ष	1323637	26/30.10.2023	691/31.10.2023
3	म्हाळीबा देवस्था पाटी दोडे ते देवनगरी पार्क / सावतामाळी धाबा	3.00	1500	पुर्व पावसाळी	111385	75/16.10.2023	36/30.10.2023
				प्रथम वर्ष	2555686	27/30.10.2023	692/31.10.2023
				द्वितीय वर्ष	1811541	28/30.10.2023	693/31.10.2023
				तृतीय वर्ष	1588364	29/30.10.2023	694/31.10.2023
				चतुर्थ वर्ष	1588364	30/30.10.2023	695/31.10.2023
				पंचम वर्ष	1588364	31.30.10.2023	696/31.10.2023
4	सावतामाळी धाबा /देवगिती पार्क ते हॉटेल बंधु प्रेम	2.00	1000	पुर्व पावसाळी	74257	76/16.10.2023	37/30.10.2023
				प्रथम वर्ष	1703791	32/30.10.2023	697/31.10.2023
				द्वितीय वर्ष	1207694	33/30.10.2023	698/31.10.2023
				तृतीय वर्ष	1058910	34/30.10.2023	699/31.10.2023
				चतुर्थ वर्ष	1058910	35/30.10.2023	700/31.10.2023
				पंचम वर्ष	1058910	36/30.10.2023	701/31.10.2023
5	हॉटेल बंधु प्रेम ते क-हे घाट/पशसखेडे शिवार	1.50	750	पुर्व पावसाळी	55693	77/16.10.2023	38/30.10.2023
				प्रथम वर्ष	1277843	37/30.10.2023	702/31.10.2023
				द्वितीय वर्ष	905770	78/16.10.2023	39/30.10.2023
				तृतीय वर्ष	794182	79/16.10.2023	40/30.10.2023
				चतुर्थ वर्ष	794182	80/16.10.2023	41/30.10.2023
				पंचम वर्ष	794182	81/16.10.2023	42/30.10.2023
एकुण		11.50	5750		35433602		

तसेच संदर्भिय पत्र क्र. 3 अन्वये देण्यात आलेल्या निर्देशनुसार मा. प्रधान मुख्य वनसंरक्षक, सामाजिक वनीकरण, पुणे कार्यालयाचा मिवाडा बँकखाते तपशील भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, पुणे यांना पुढील कार्यवाहीसाठी पाठविण्यात येत आहे.

Bank Name	Bank Account No	MICR Code	IFSC Code
MAH EKATMIK PADIK JAMEEN VIKAS YANTRANA	11099464025	411002002	SBIN0000454

तसेच अंदाजपत्रकात नमुद केलेली रक्कम ही सन 2023-24 या आर्थिक वर्षात मा. कामगार आयुक्त मुंबई यांनी मंजूर केलेल्या दैनिक दरानुसार तयार केलेली आहेत. सदरच्या दरामध्ये भविष्यात वाढ होण्याची शक्यता आहे. त्या अनुषंगाने पुढील कार्यवाहीसाठी सविनय सादर.  
सहपत्र - वरीलप्रमाणे

( गणेश रणदिवे )

विभागीय वन अधिकारी  
सामाजिक वनीकरण नाशिक

प्रत - प्रकल्प संचालक, भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, पुणे यांना माहिती व आवश्यक कार्यवाहीसाठी सविनय सादर (ईमेलद्वारे)

प्रत - वनक्षेत्रपाल, सामाजिक वनीकरण, सिन्नर यांना माहिती तथा आवश्यक कार्यवाहीसाठी रवाना.

2/- त्यांनी अंदाजपत्रकाची 1 प्रत प्रकल्प संचालक, भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, पुणे यांना हस्तांतरीत करून पोच या कार्यालयास सादर करावी.

प्रतिलिपी - सहाय्यक वनसंरक्षक - 1 सामाजिक वनीकरण, नाशिक यांना माहितीसाठी रवाना.

**Government of Maharashtra**  
Forest Department

Office of Divisional Forest Officer, Social Forestry Dept  
Nasik, Central Admin Building, 2<sup>nd</sup> Floor, Nasik Road  
422101 Email [ddsfdnashik@gmail.com](mailto:ddsfdnashik@gmail.com)

Outward No A/Yojana-423/  
SN-2023-24

Dated 31/10/2023

To

Forest Conservator  
Social Forestation  
Nasik

Sub: Original Application No 40/2020 (WZ) in the matter  
of Mr. Ganesh Suresh Boradhe Vs Union of India &  
others

- Ref: 1 Letter No KX-1/PK-44/1075 dated 29/8/2023 of  
Chief Forest Conservator, Social Forestry,  
Maharashtra State Pune
- 2 Letter No NHAI/PIU/PUNE/K-S/MH-60/2023/  
3967 dated 13/10/2023 of Project Director,  
Bharatiya National Highway Authority, PKI Pune
- 3 Letter No KX-1/PK-44/1506 dated 27/10/2023  
of Chief Forest Conservator, Social Forestry  
Maharashtra State Pune (received by email)
- 4 Forest Conservator, Social Forestry RHY/622  
dated 31/10/2023

Sir,

With reference to the above subject vide reference No 1  
letter Chief Forest Conservator, Social Forestry





5	Hotel Bandhu Prem to Karhe Ghat/ Pashas khede area	1.50	750	Pre-rain	55693	77/ 16/10/2023	38/ 30/10/2023
				1 <sup>st</sup> year	1277843	37/ 30/10/2023	702/ 31/10/2023
				2 <sup>nd</sup> year	905770	78/ 16/10/2023	39/ 30/10/2023
				3 <sup>rd</sup> year	794182	79/ 16/10/2023	40/ 30/10/2023
				4 <sup>th</sup> year	794182	80/ 16/10/2023	41/ 30/10/2023
				5 <sup>th</sup> year	794182	81/ 16/10/2023	42\ 30/10/2023
	Total	11.50	5750		35433602		

Similarly as per the directives given vide reference No 3 letter the award and description of Bank account of Chief Forest Conservator, Social Forestation Pune Office is being sent to Bharatiya National Highway Authority Pune for further action.

Bank name	Bank account No	MICR Code	IFSC Code
Maharashtra Ekatmik Padik Jamin Vikas Yantrana	11099464025	411002002	SBIN0000454

The amount mentioned in the budget is computed in the financial year of 2023-24 as per the daily rates sanctioned by Labour Commissioner Mumbai. In future there is a possibility of increase in this rate. In view of the same this is being submitted for further necessary action.

SD  
Ganesh Randive  
Divisional Forest Officer  
Social Forestation Nasik

Encl: As above

Copy to:

- Project Director, Bharatiya National Highway Authority Pune for information and for necessary action (by email)
- Forest Ranger, Social Forestation, Sinnar for information and for necessary action

They are required to hand over one copy of the budget to Project Director, Bharatiya National Highway Authority Pune and their acknowledgement is to be submitted to this office

- Asst Forest Conservator-1 Social Forestation Nasik for information